situation

MESSAGES FROM THE LOK SABHA

- (I) The Union Duties of Excise (Distribution) Amendment Bill, 1990
- (II) The Additional Duties of Excise (Goods of Special Importance) Amendment Bill. 1990
- (III) The Gold (Control) Repeal Bill, 1990

SECRETARY-GENERAL Sir, I have to report to the House the following messages received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:-

(I)

"In accordance with the provisions of rule 96 of the Rules of procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Union Duties of Excise (Distribution) Amendment Bill, 1990, passed by Lok Sabha at its sitting held on the 24th May, 1990.

The Speaker has certified that this Bill is a Money Bill within the meaning of article 110 of Constitution of I ndia."

(II)

"In accordance with the provisions of rule 96 of the Rules of procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Additional Duties of Exercise (Goods of Special Importance) Amendment Bill, 1990 as passed by the Lok Sabha at its sitting held on the 24th May, 1990.

The Speaker has certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India."

Assam by Bodo movement and ULFA (III)

created in

"In accordance with the provisions of rule 96 of the Rules procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Gold (Control) Repeal Bill, 1990, as passed by the Lok Sabha at its sitting held on the 24th May, 1990."

Sir, I lay a copy of each of the Bills on the Table.

RESOLUTION RE. SITUATION CREATED IN ASSAMBY BODO MOVEMENT AND U.L.F.A.-contd.

THE VICE-CHAIRMAN (SHRI M. A. BABY): Now, we take up Private Members' Businessfurther discussion on the Resolution moved by Shri Viren J. Shah on the 11th May, 1990 regarding situation created in Assam by the Bodo Movement for establishing a separate State of Bodoland.

On 11th May, 1990 Shri G. G. Swell still had not concluded his speech, therefore, I request Shri G. G. Swell to continue.

SHRI G. G. SWELL (Meghalava): In my inconclusive speech on the last occasion, I had tried to present before the House the importance of Assam and the North-East in terms of size and in terms resources to this country. I also tried to focus attention in the fact that at one time we were about to lose the entire North-East during Chinese aggression. And even today should we not be careful enough to see that no serious trouble comes up again in that area, where ethnic conflicts are part of it, where insurgencies have been a feature long before we had troubles in Punjab or in Kashmir. Well, the danger to the country is far greater. Today we are focussing attention on the

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situation created by an organisation called ULFA. What I would like to say is that we should not commit the same mistake again to create another Kashmir in that part of our country. In order to find a cure to a disease we should have a correct diagnosis and we must have to provide the right medicine. Fortunately the situation in the North-East still lends itself to control and to a remedy. I would like to submit that the growth of ULFA is not a growth of yesterday. It is not a sudden outburst on account of certain things that happened. ULFA has been there long before the AGP came into the scene. The ULFA is an outgrowth of the psyche of the people of Assam which has been building up in the course of the last one hundred vears. ULFA was formed before the AGP came into existence. In that sense I would say that the AGP is a political extension of the psyche of ULFA. When the people of Assam perceived that they have economically, that they are being exploited economically and then they are ging to lose their political identity also by being swamped by people from outside especially from outside the country, the foreigners. That they rose up. That was genesis of the AGP agitation all the tragedies that happened. Fortunately there was a settlement and that broungt the AGP today into power in Assam. Now, you have to

AN HON. MEMBER: More than that.

think of the economic scene. There

are about 700 tea gardens in Assam.

Am I correct about the figure?

SHRI G. G. SWELL: Yes, about 700 to 800 tea garderns. Assam produces about 80 per cent of India's tea. It earns foreign exchange for the country. But all these tea companies are in the hands of mercantile houses outside Assam. not only that, Assam is rich in oil. Most of the posts, and

Bodo movement and ULFA everything else are being controlled by the people from outside the State. Even lumbering, logging today which is a big business is in the hands of the big mercantile houses. contracts in Assam and in the North-East are in the hands of the big mercantile houses from Bengal and other places because they know how to pull the strings and the people of Assam who have really inherited all the natural wealth of the State have to live from hand to mouth. That is the kind of existence which they have been living for the last many decades. I would like the Government, I would honourable comrades in this House to put themselves in that position and see how they feel about it. This is why you have ULFA today. ULFA is not some kind of an isolated terrorist organization. Let us not commit this mistake that ULFA s something divorced from the people of Assam. It is very much a part, much a growth of psychology of the people of Assam and they have grass-roots, they have ground popularity. They are dioing certain things on the ground. You may call that propagandist. may call that gimmicks but it 18 something which has a meaning to the common people in Assam. Where you don't have a road because the Government has not been able to build a road for any reasons, corruption or indifference or whatever here ULFA boys are there to build the roads for the villagers. They get the people to work. They go themselves build work to a road. Where the people cannot do the sowing in time, the ULFA boys are there with the people to go and help them in the sowing and the ploughing. Where they cannot do them in the sowing and the ploughing. they cannot do the harvesting and where everything has to be done in time, the ULFA boys are there along.

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[Shri G. G. Swell] where the people are sick and there is no medicine, the ULFA boys run a dispensary. Where the boys are too poor the ULFA boys are there to give them the books. This kind of thing is there and they say, We don't have this money to do it for you. The Government has not done anything. The Government in Delhi has not done anything for you. The merchantile houses in Calcutta and other places just exploit you. This is our right. something is to be done for you. Where do we get the money? We have got to take the money from the rich people in order to serve the poor people. That sounds quite a logical thing. This is waht has happened. Now, what are you going to do in that situation? You talk in terms of not talking to the people at the point of bullet. I don't understand that kind psychology, that kind of language. You talk in terms that you are playing in the hands of ULFA boys. This is a testimony which they would put before the people of Assam and say, "Here it is. We have always been saying all the time that Assam has been created as a colony and the rulers in Delhi, the industrialists in India are treating Assam as a colony, here it is. They do not want to talk to you at the point of a a bullet". It is all against the reality of the situation. How did you bring about the solution—I don't say a full solution but to a great extent the sotuilon of Naga insurgency? The other day the body of the Naga insurgent leader, Phizo, was brought to India with great honour and the Government of India did its part. It was a good thing. It was a good gesture to the people of Nagaland but there was a Naga insurgency over many decades. How did you come to terms with it? You came to terms with it because you talked to the insurgent leaders. Even while you were fighting, you talked to them and I know of many Maga insurgent leaders who were underground, who today are the best friends of this Government. Wall, how were you able to convert

insurgency because even when it was a deep insurgency—the killing, the fighting? The Government another channel of talking to these people? That was how you brought them inot the mainstream again. What about Kashmir? Why are we having this kind of trouble in Kashmir today? It is because of the irresponsible talk of some of our officials to say that bullet is the only solution for Kashmir. This is not said by anybody else but by the Governor of Kashmir. (Interruptions) I do not know whether he is still there or not. But he says bullet is the only solution for Kashmir. Is it the way to talk and are you going to solve the problem that way? Are you going to solve the problem by alienating the people in that way? I would urge upon the Government, I would urge upon the Home Minister, who is my friend, I would urge particularly the Minister of State for Home Affairs, Mr. Subodh Kant Sahay, who is my friend, who is very sensible and who understands these things, do have a political dialogue. If you can have a political dialogue, over the Bodo question. You have a tripartite conference, you have representatives of the Central Government to hold talks with the Bodo leaders also together with the State Government of Assam under the auspices of the Government of Why can't you open India. dialogue like that with the ULFA leaders? Why can't you do that? I do not understand.

Mr. Vice-Chairman, I have to draw your attention to another thing that if we are not careful, the whole of the North East is insurgency-prone. The influence of ULFA is getting stronger day by day, getting wider day by day. You just take strong action. Bullet is the solution. How will it be looked at? You do this because today a few businessmen have been killed? It is unfortunate. Because some business houses are in danger and trying to flee Assam, you want to take a strong hand and

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do that. You put yourselves in the position of the British colonialists. We know of such economy as comprador economy. The British army was out there for the British market, for the British profit. They came to India as merchants and the British army came here and recruited our people in order to protect the British markes in India. Now the whole economy of Assam is controlled by a few, a handful of mercantile houses. The other day, I heard Mr. Bagrodia speaking. It is the ugly, obnoxious face of mercantalism. You do that. You will be painted and pictured to all the people of Assam and the North-East as the people who the protectors of a handful exploiters, economic exploiters, of that area. Would you like to put yourselves in that position? Therefore, I urge upon the Government, and I urge very strongly that you do not lose any more time to talk. If the State Government of Assam has some problems about it, you take the initiative. You talk to these boys of ULFA. Call them, have a conference. Go to the villages, go to the districts, and talk to the people and talk to these boys and ask them what their problem is and do something about that.

Before I sit, I would like to sound a note of caution. If you have a problem, try to contain it, even when you are not able to find a solution. But see to it that problem does not extend. in Assam, we have another problem which is brewing up, which has been there for a number of years. We We have had the Bodo question, There is another area, a part of Assam, a district of Assam, known as Karbi Anglong. The people here are a well-defined ethnic group. They have been given a special position within the Constitution. They have a District Council under the Sixth Schedule of the Constitu-But there are many things there with which they are not happy. There are a lot of administrative - inh fad -inint :

tive high-handedness over them. And therefore, they want more autonomy within Assam. They are not asking, like Bodos, that they should be out of Assam. They want just a little more autonomy within Assam. The Constitution permits that. don't you talk to them? They have expressed themselves democratically through elections. In the elections two years ago, out of 26 elective seats to the District Council, they won 22 outright, one going to the AGP, one to the Congress and two to independents. They have done that. And the people have come out in thousands, in hundreds and thousands, to express themselves democratically. They want you to talk to them, to listen to their problems and to attend to their problems. But nothing has been done till today for one reason or another. And therefore, these people there also have started thinking that the best way, in order to draw the attention of the Central Government, of the authorities, is to speak the language of violence. They have started bandhs; they have started stopping trains; they have started blockading roads; they have started exploding bombs. These sorts of things happen and the leaders of this Karbi Anglong call it the Movement for an Autonomous State. They have a committee to demand an autonomous State, a well-defined committee and well-defined leaders. You know to whom to talk. About ULFA leaders, I do not know. You have to find out to whom to talk because many of them go by pseu-They do not have an organisation of that nature. with regard to the leaders of Karbi Anglong, they have a well-defined organisation; they have a disciplined organisation; they have leaders to whom you can talk. Why don't you talk to them? I have been told by these leaders that they have been told by ULFA, "if the Government of India does not listen to you, we shall take up your cause. You join us. We will give you arms." You start the talks. If you don't do that

[Shri G. G. Swell]

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you, you will have an extension of the troubles to this part of Assam also. Don't forget that there are certain insurgent organisations in the North-East. The National Socialist Council of Nagaland is still very much there.

ULFA derives its strength from the National Socialist Council of Nagaland. It derives its military training, it gets its arms from them. Insurgency is still there under the surface in Mizoram. You have the People's Liberation Army in Manipur. different insurgent these groups will be joining together unless something is done to reverse the trend. There is still time for us to talk and I urge upon the Government, I urge upon the Home Ministry and I urge, in particular, on my friend, Mr. Subodh Kant in whom I have personal faith not to lose any time but do something positively to open up a discussion and hold these meetings and see if you can reach a solution. Thank you very much, Sir.

SHRI RAJ MOHAN GANDHI Pradesh): Mr. Vice-(Uttar Chairman, Sir, I would like to support Prof. Swell's remarks about Karbi Anglong. This is a district where the tribal population wants more autonomous powers and this is a district where a solution is not very far. If an initiative is taken soon, there is a reasonable chance of a settlement, and once this settlement takes place, there will be, a new kind of breeze blowing in Assam. There is every reason to believe that settlement of the Karbi Anglong question may assist a settlement also of the Bodo question. Yesterday, we were talking, in this House, about Fiji and the battle of many Fijian Indians and Fijians of indigenous origin to build a multi-ethnic society, but today we have to build a satisfactory multi-ethnic society in the Month-Fact of India ourselves.

Vice-Chairman. Sir, the neglect of the North-East and the neglect of Assam is not just a matter Government, but it is a national matter. It is a fact that we, in the rest of India, have not thought sufficiently about the North-East. The other day, a very important political leader from the North-East was in New Delhi. I happened to meet him. He had just come back after a meeting with a very leading This leading civil civil servant. servant said to this popular leader of one part of the North-East: "Please finish your statement in one minute." He was talking somewhat like our Vice-Chairman here. This man wanted this elected leader of this particular part of the North-East to finish all he had to say in one minute—"I am so busy, please finish it." If I may say so, Mr. Vice-Chairman, Sir, and through you, to the House, in the Government, in the various political parties and in our Parliament, we need to increase the number of those who are prepared to listen to the people of the North-East. That is one way to begin. And through you, I would like to suggest to the Government that this Home Ministry cell for the North-East needs to be expanded. Many more people need to stay there in the Home Ministry who have a detailed grasp of the North-East. Today, very few have a detailed grasp. There has to be an expansion of those who think for the North-East, in the Home Ministry. There has to be an increase in the attention that the political parties give to the North-East and I hope, Members of Parliament will also give more time to listen to the people from the North-East.

Mr. Vice-Chairman, Sir, one psychological factor behind the growth of ULFA is the feeling of many in Assam that Fover the last 20 years they have been seeing the shrinking of Assam. Nagaland left; Mizoram left; and Meghalava left and thou as

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Assam becoming smaller and smaller and this does create a very deep feeling of unhappiness among the

people there and this is something which we have to recognise. It is a reality in the situation there.

The seriousness of the situation there is to be seen to be believed and, while because of their nearness, Kashmir and Punjab very rightly get our attention, the North-East, because of its distance from Delhi, does not get the attention it needs. I would also like to bring one more fact to the attention of the House through you, Mr. Vice-Chairman, that while it is necessary to see what the Government what all of us need to do and to meet this very great feeling of neglect, we also need to do much more thinking about what the people of the North-East are meant to do with the rest of India and for India as a whole. The potential for leadership, the potential for constructive thinking, for creative thinking, the people of the North-East is very great . . .

SHRI G. G. SWELL: Yes.

SHRI RAJ MOHAN GANDHI: . . . and this has not been tapped, and this is another area that we can look at and think about.

The political machinery of the Government of Assam needs definitely to be given a lot of attention. The administrative machinery of the State of Assam needs a lot of attention and I would like to request through you, Sir, our Government and the Ministry of Home Affairs in particular to lose no time in mobilising all the assistance it can, the best people it can, to give attention to the genuine needs of the people of Assam and to the problems there.

SHRI G. G. SWELL: Why Assam alone? To the entire North-

SHRI RAJ MOHAN GANDHI Yes, to the needs and problems of the entire North-East, the whole of the North-East, Thank you, Prof.

Although the situation is se serious it is something that can be salvaged. The possibility of salvaging the situation in Assam is very great and it only needs enough and sustained attention on the part of the Government and on the part of all of us. Thank you, Mr. Vice-Chairman.

THE VICE-CHAIRMAN: (SHRI M. A. BABY): Despite what you alleged, you concluded before I asked you to stop! All right. Now, Mr. Bagredia. Not here, Yes, Mr. Suko mal Sen.

SHRI SUKOMAL SEN (West Bengal): Mr. Vice-Chairman, Sir, Mr. Viren J. Shah has moved a very important Resolution and many Members have spoken on it and I would also like to express my view. It is not only my view that I will express, but I will also express my Party's view. But I am sorry to say that my view will be a little different from what the other Members have spoken about it because I have a different perception and a different logic.

Now, Sir, the Resolution as such is very important and I am thankful to Mr. Viren J. Shah for tringing forward this Resolution at this moment. The point is that this trouble has, in fact, started in various parts of the country and Assam is only one of them. But it is not yet out of control, not yet lost. We can retrieve the situation and we can salvage the situation. That is the point and I fully agree with Mr. Swell and Mr. Rajmohan Gandhi that it is not beyond solution and we can salvage it. But Punjab and Kashmir are in a different

[Shri Sukand Sen] spot in both the States. I would like . to go in o the origin of this movement and how these things have developed.

It is true that during the last 43 years' rule in this country, there has been an uneven development, economic and social, in var ous parts of the country. It is also true that the North-Eastern parts of our country. particularly Assam, have been neglected economically and socially. It is also true that the Assamese people have genuine feelings about their culcultural identity is being threatened. That is also true. But what has happened in Assam in the last few years? With regard to the movement that has developed in Assam, by and large. I could not fully support it. We sympathise with the cause of the Assamese people and we have sympathy for the economic backwardness and their neglect, social and economic, and in this, we sympathise not only with the people of Assam, but also with the people of the entire North-East. in which But the manner the movement developed we had particularly misgivings opposed the imsurgency we north-eastern region. developed in Assam movement It was an insurgency. was for removal movement started grievances genuine of but it exceeded its initial jectives and to a certain extent into a chauvinistic developed feelings. That was our perception and that is why at that time we made our point of view clear. Ultimately the movement to a certain extent led to violmayhem. massacre, ence, And we know what happened places in Assam. various movement thousands During the

known facts. But everything has a logic. It has a logical development. What happened in Punjab? What happened in Kashmir? What is complaint of Khalistani protagonists? What do they say? I want to draw a parallel here. Khalistanis say that Sikhs are being treated as second class citizens country and they want a separate country independent of India. That is how they are talking. It is I fully agree that Assam neglected has been and their cultural indentity has been fully agree with threatened, I it. But can we agree with the of contention Khalistanis Sikhs are being treated as second citizens? Sikhs class in country are preponderantly present in the army, in the police. They adequately represented are the administration and also in business and industry. Punjab is a flourishing State. Without the planning of the whole country Punjab could not have flourished to the extent it has done now. Even then they are claiming that Sikhs are being treated as citizens. Khalistan \$econd class has reached the stage it has because Akali politics was on religion. Akali politics distroted the concept of autonomy. fulcrum of autonomy has been tulted to such an extent that it created a fertile ground for a separatist movement in Punjab. And that is the logical culmination of the wrong Akali politics, Khalistani politics. What do we see now? I don't agree nor does my party agree that Punjab is neglected or that Sikhs treated as second class citizens although they have some proriver blems like Chandigarh, Water We cannot etc. support Likewise, what is happening in Kashmir? True, Kashmir to

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neglected or there is less scope for employment and opportunities there. They may have genuine grievances. what is happening in Kashmir is a logical culmination of the religionbased politics, of certain political forces in Kashmir, and the wrong policies of the National Confe-Government, of the rence National Conference-Congress Government, and also of the Central Government's mishandling of the situation. It is that which has culminated in the extremists and the killings. That does not mean that we should be sympathetic to the extremists. Kashmir was neglected. Therefore, you must find out the historical reasons. If neglect is a ground for secessionist movements, then I feel that Bihar should have been broken up by new because 40% of this country's mineral wealth is produced Bihar. But what is Bihar's position today? Bihar is the poorest State in the whole country. It is the impoverished State in the whole country despite the 40% of mineral wealth that it produces. The Bihar Government did not take up with the Central Government its claim for proportionate economic development. The issue never came into the forefront. There is, however, fortunately no insurgency movement in Bihar. Bihar is exploited, Bihar's development is neglected. Someone said industry and commerce in Assam is controlled by some other people not belonging to Assam. It is an all-India phenomenon in our

country that for historical reasons three or four communities are controlling the entire business industry of our country. Look at It is the most in-Maharashtra. dustrially developed State in the whole country. But who is controlling the industry in Maharashtra? Is it the industrialists and business-No. It men of Maharashtra? is two or three other communities who do not belong to Maharashtra who are controlling the entire industry and business of Maharashtra. In fact, I am telling that the economic development of the country is taking place in such a way that not the local people are in business or industry. Assam is exploited by other people—I cannot say that, because in that case I can say that Maharashtra by other exploited people, because historically three or four communities of the whole country are controlling the business and industry of the country. We cannot blame them. Nor can we blame the others. So in Maharashtra, in Bombay, the most industrialised State in the country the business is controlled by people who do not actually belong to Maharashtra. Now the slogan is raised that all those people who have come from outside and are having business there—turn them out. Can you support it? The Maharashtraians have not taken to business and industry it is their business. Some people do it. Now, look at Calcutta to which I belong. Now, the Bengali-speaking population is the minority population and 90 per cent of business is controlled by people who have come from outside. Now, if they say that drive out those people because they have come from outside, Gujarat or Rajasthan, and as such these people have no place here so drive them

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out—should we support it? We cannot support it. But, Sir, we should take India as a whole. Everyone has a right to work in a State and to live there. This is the development of the whole country.

Now, Sir, this is the point. Now, the Assamese people, historically, have not taken to business. They have taken to other Historically, professions. Bengali people have not taken to Historically, the Maharashtraians have not taken to business; they have taken up other professions. Historically, people from Rajasthan and from Gujarat have taken to industry and business. They are there. Whether in Maharashtra or in Assam or in Bengal or in Tamil Nadu, everywhere they are there. It is a historical developmont.

Now, Sir, come to the point of conomic neglect. It is true that /arious States have been neglected, mostly the States in the northeastern region. And in the north, the poorer States I have mentioned. So the Government of India should take a balanced policy of economic development. So all these States come up, some in business, some in industry, some in professions—let them all come up and the economic status should have equality, should have some comparability, otherwise a feeling of being cheated will be there. If this is there, this will give rise to separatist movements.

Now, Sir, what I want to say in regard to Assam movement that was conducted earlier, we agree that there was the problem of infiltration, serious problem of infiltration in Assam, in Bengal, in Tripura and some other States and Government have taken serious steps to stop that, because infiltration is tilting the balance of demographic composition; it is creating problems. About cultural identity

it is true. The Government should have paid proper attention to it. The manner in which the movement conducted gave rise separatist elements, Bodo movement and so on. Now they have come to the Government—the people who conducted the movement. But what is the result? They are not in a position to control that movement, They want an in-dependent State of Assam like Khalistan, like the JKLF in Kashmir. And they are now killing people, Some say that they are taking money from the rich and distributing the same amongst the poor. Sir, it is no use to praise them like modern Robinhoods. Nobody is a Robinhood nowadays. If that be the cult then I take money from Viren Shah and distribute it amongst the poor MPs here, and I am one of them...(Interruptions) Then have done a good thing! Sir, we cannot praise that cult. If you praise that cult then looting of banks, looting of big men's houses, killing of rich people, of businessmen and industrial ists will be a phenomenon we will have to praise—looting them and giving money to beggars. But that is not the solution for the country's poverty. But this problem of poverty has to be solved. Therefore, proper economic planning has to be there. But that planning is not there.

Now I have to conclude. Assam is not out of salvation. ULFA can controlled if there is firm will on the part of the Central Government as well as on the part of the AGP Government in Assam. But there is a problem. I have some idea about Assamese people. If we go to Kashmir, many people in Kashmir still have the guts to speak against khalistanis. They will openly say that they are killing people. If you go to Assam, in so many meetings you will find that the people are speaking against But they don't the extremists. utter the word 'ULFA'. They are afraid that they will be billed. If

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a man in Assam utters the word 'ULFA, he will be under threat of being killed.

Sir, there are complaints—How far they are correct I do not know.— That a part of the Police and administration in Assam are in collusion with the ULFA people. What ULFA is able to do in the upper part of Assam is because of the help and assistance or the moral and material support that they are getting from a part of the administration and Police. Some say—I am not sure—that even a part of the Government also is morally supporting the ULFA element. If this is so, then we cannot control ULFA. We cannot control anything. Sir, what do we see today? Mr. Tohra was shot at. Attempts Their poliwere made to kill him. tics led to Khalistani movement. Now it is boomeranging on them and Mr. Tohra has been shot at. I would like to warn the people who want to play dirty politics feeling that it will benefit their own State and that it will lead to the development of their own State. It will ultimately boomerang upon them as the Khalistani politics is boomeranging upon the moderate Akalis in Punjab. The same thing will happen in Assam. So, Sir, there should be no collusion with ULFA. I am not against tackling ULFA politically. I am not against talking to them politically. we should talk to them politically. Political solution is necessary. But it does not mean that we should give indulgence to them. strong and stern measures at the level of the Centre as well as the State. At the same time, try for a political solution. Otherwise. there will be no solution. The tea Swaraj garden magnate, brother, was killed in Assam that day. His business house is in Calcutta. But he does not belong to Bengal. He has come from outside. So, by killing a man Pal's brother. you cannot solve Assam's problem. You have to resort to other

ways so that real economic development takes place in Assam. You do not solve the problem by killing people or by scaring people. It will ruin the whole economy of Assam. Assam tea gardens will be deserted. There will be nobody to take them over. Assam oil fields will be deserted. There will be nobody to conduct any work there. It will ruin Assam ultimately if this kind of politics goes on.

I think the Central Government and the Assam Government should take a firm stand. Let them talk to them politically. But any indulgence to them should be stopped They should not be made as modern Robin Hoods. If we do that, it will be suicidal. The region will suffer North-Eastern from it. This is a very vicious germ that has been sown in Assam. Unless it is tackled, unless it is taken out and destroyed, this germ will destroy the whole of the North-Eastern region and other parts of the country. It will play havoc. So, I forewarn the Government that they should take steps. Otherwise, it will not only boomerang on the Assam Government also other parts of the country. It will first boomerang on the AGP Government in Assam and then on the other parts of the country.

डा० रस्नाकर पण्डिय (उत्तर प्रदेश): माननीय उपसभाध्यक्ष जी, त्रापके पीठा-सीन होने के बाद पहली बार ग्रापकी ग्रध्यक्षता में मुझे सदन में अपनी वाणी ग्रंकित करने का मौका मिल स्हा है । में ग्रापको बधाई देता हूं स्रीर विश्वास करताह कि सदन की

VICE-CHAIRMAN THE (SHRI M. A. BABY): But, don't claim advantage for the maiden speech.

NARAYANASAMY SHRI V. (Pondicherry): This is the maiden speech in this session.

VISHVJIT P. SINGH, (Maharasthra): Who is the maiden: Sir? Is it him or you, Sir?

डा० रत्नाकर पाण्डेय : इसलिए मैं विश्वास करता हुं कि ग्रापकी अध्यक्षता में सदन गौरवशाली परम्परास्रों के नए मृत्य स्थापित करेगा । हमारे सदन के माननीय सदस्य श्री वीरेन जे० शाह जी ने 11 मई, 1990 को जो संकल्प प्रस्तुत किया है कि "यह सभा असम में एक पृथक बोडोलैंड राज्य की स्थापना करने हेतु बोडों श्रान्दोलन द्वारा श्रसम में उत्पन्न की गई स्थिति और असम संयुक्त मुक्ति मोर्चा द्वारा असम को भारतीय संघ से अलग करने पर अपनी गम्भीर व्यक्त करती है। यह सभा महसूस करती है कि इससे हिसा और आतंक फ़ैलाने के अतिरिक्त देश के समस्त पूर्वोत्तर क्षेत्र की स्थिरता पर प्रतिकुल प्रभाव पडेगा", मैं इसका समर्थन करते हुए श्रपने विचार प्रकट करना चाहंगा । एक बार हमारे देश को स्त्रतंत्रता दिलाने वाले महात्मा गांधी ने कहा था कि श्रादर्शवादी जब जाता है तो वह आतंकवादी बन जाता है क्योंकि वह यह मान कर चलने लगता है उसको बात सरकार हिंसक मार्ग अपनाए बिना नहीं मानेगी । धीरे धीरे वह ऐसी हरकतें करने लगता है कि सरकार को उसकी मांगों के सामने घटने टेकने विवश होना पडता है ग्रीर उल्फ़ा के संदर्भ में यह बात मैं उद्धृत करना चाहता ह क्योंकि अभी पंजाब का श्रीर वःश्मीर ना उल्लेख किया गया । संयुक्त मुक्ति मोर्चा भी दिनोंदिन राज्य के शासन पर हावी होता जा रहा है और देश के लिए विशेषतया प्रान्तों में असम के लिए एकं बहुत बड़ी चुनौती बन गया है। किन्तु हम लीग जो असम ग्रीर ग्रन्थ शासपास के प्रान्तों नावाकिफ़ हैं उसे उतनी गम्भीरता से नहीं लेत है। जैसे हमारे माननीय सदस्यों ने कहा कि हर चीज का समाधान श्रातंक श्रीर हिंसा से नहीं हो सकता है। बातंक श्रीर हिंसा के पीछे देश को ते.डने साजिश है चाहे वह कश्मीर में हो, चाहे पजाब में हो चाहे जितने भी संगठन हैं उनकी गतिविधियां हों किसी भी हिस्से में, ऐसी गतिविधियां वह निदनीय है ग्रीर उनको नियंतित

करने के लिए सरकार ही नहीं कर सकती है बल्कि जनमानस को आगे उठ कर के खडा होना पडेगा। संगठन बड़ा पुराना नहीं है । पिछले दिनों उस संगठन का उत्सव मनाया गया उसमें निश्चय किया गया कि संगठन के माध्यम से हम ग्रसम में समानता का दर्जा उपस्थित करोंगे लेकिन समानता का दर्जा उपस्थित करने के लिए जिस तरह के पत उल्फ़ा के लोग भेजते हैं ग्रसम में या देश के निःसी भी हिस्से में देश का कोई नागारेक जाकर वैसा कर सकता है, शिक्षा ग्रहण कर सकता है। श्रगर यह एक है ग्रीर इस देश के प्रत्येक नागरिक में समानताकी भावना हतो श्रातंक भचा कर ग्रीर जिनके पास ग्रधिक धन है धन लुटा कर के हम किसी तरह की समानता नहीं ला सकते हैं। जो वहां पर असम में बंगाल के लोग हैं, र≀जस्थान के लोग हैं, उत्तर प्रदेश के लोग हैं, माननीय उप-सभाध्यक्ष महोदय, केवल ग्रसम की यह स्थिति नहीं है बल्कि नागालैंड, मिजोरम ग्रौर मेघालय ग्रौर ग्रन्य जो प्रांत हैं उन सबमें मुझे जाने का मौक मिला है, वहां नागालैंड के लोग, सबकी मैं बात नहीं कर रहा हूं, जो ग्रातंकवादी तत्व हैं, वे भारत को ग्रपने से ग्रलग **मानने** की प्रक्रिया में लवलीन हैं ग्रौर उनके पीछे वे शक्तियां काम कर रही हैं **जो** विदेशी कही जाती हैं। चीन के हथियार "उल्फा" के लोगों के पास से पाये जा सकते हैं ग्रौर यहां भी मिले हैं। इनके ट्रैनिंग का सेंटर बर्मा है, क्योंकि बार्डर से सटा हुम्रा है इसलिए वहां दी जाती है। ये चाहते हैं कि जैसे भी हो ग्रातंक भचाकर विघटनवाद पैदा करके श्रौर तोड-फोड़ की कार्यवाही करके हम लक्ष्य में सफल हो जाएं । राज्य की विघटनकारी परिस्थितियों में निरंतर वृद्धि हो रही है । आसाम गण परिषद् सरकार भी एक म्रांदोलन के माध्यम से भ्राई थी ग्रौर नये नये नौजवान छात्नों ने, ग्रासाम के लोगों ने समझा कि ये हमारी सेवा करेंगे ग्रौर उस सेवा की भावना से भर करके उनका विश्वास किया लेकिन स्राज चाहे स्रासाम के गृह मंत्री भृगु कुमार फुकन जी हों, चाहे वहां के

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मुख्य मंत्री हों दोनों में राजनैतिक द्वंद्व चल रहा है स्रौर खुलेस्राम यह कहा जा रहा है कि "उल्फा" को गृह मंत्री का पूर्ण समर्थन प्राप्त है । पिछली बार गणतंत्र दिवस की परेड में "उल्फा" ने जो चेतावनी दी थी राज्य सरकार ने उसके सामने घटने टेक दिये भ्रौर 7 भ्रप्नेल को बारपेटा के छोटे से गांव में उन्होंने अपनी मनाई जो जग जाहिर 10वीं वर्षगांठ थी किंतु राज्य सरकार उनकी मांग ग्रौर गणतंत्र दिवस न मनाने की धमकी के आगे मुक दर्शक बनकर ग्रलग बैठी रही श्रासाम गण परिषद ग्रपनी ग्रंदरूने। कलह के कारण "उल्फा" के को रोकने में अक्षम है। मैं तो यहां ताक कहना चाहता हं कि जो राजनैतिक ढंग क्षे ग्रासाम के शासन को लेने की परस्पर प्रति स्पर्धा है, 'उल्फा" के पीछे इसी का हाय है ग्रौर वे ही लोग उसको बढावा दे रहे हैं । मणिपूर, नागालैंड ग्रीर ग्रासाम के इस म्रान्दोलन से संबंधित लोग वर्मा के जंगलों में पिछे स्नातंकवादियों से प्रश्रय पा रहे हैं और उनने उनका घनिष्ठ संबंध है। हमारे गृह मंत्री श्री मृपती मोहम्मद सईद साहब द्वारा केवल ग्रातंकवादी संगठनों को अवैध घोषित कर देने से काम नहीं चलेगा बल्कि उनकी समस्यायें कैंसे मुलझायो

माननीय उपसभाध्यक्ष जी, यह कितने अध्चर्य की बात है कि जिस दिन हमारे भारत के उप प्रधान मंत्री जी स्नासाम में थे उसी दिन श्री पाल जी टी इस्टेट के वहुत बड़े मालिक थे उनकी हत्या हो गयी। जो उत्तर भारत के लोग हैं श्रासाम में जन्म नहीं लिए लोग उन्होंने बड़ी कोशिश की कि उनते मिलें, गृह मंत्री से मिलें लेकिन 'उल्फा" के अर्तिक के आगे कोई हिम्मत नहीं कर सका कि मिल करके ग्रपनी शिकायत दर्ज करूए । ऐसी अतंकवादी गतिविधियों ने देश को ट्कडे ट्कडे किया है और ऐसी ग्रातंकवादी गतिविधियों का ही पणाम है कि कश्मीर में ग्राज पाकिस्तानी सिक्के चल रहे हैं श्रीर वहां के धर्म गुरुश्रों, उलेमाश्रों मारा जा रहा है। पूरे काश्मीर माबादी का माधा हिस्सा उनके शव के

अार्थे इस पर बातचीत की जाए।

जलुस में सम्मिलित होता है श्रीर हम मूक दर्शक की भांति खड़े खड़े देखते रह जाते हैं। श्रातंकवाद कहीं भी हो उससे हमें समझोता नहीं करना है। यह पता लग गया है कि श्रासाम में यूरेनियम की बहुत सी खानें हैं। वहां बहुत सा मिनरल हमारा है। वहां जो खनिज पदार्थ हैं... (व्यवधान) मेरा मतलव नार्थ-ईस्ट स्टेस से ही है। मैं कह रहा था कि श्रार पता लगाया जाएगा, जो श्रमम की पहाड़ियां ही फैंली हुई हैं सब जगह, खनिज सम्पदा मिलेगी श्रीर श्रापने स्वयं श्रपनी स्पीच में भी इसका बड़े विस्तार से उल्लेख विःया है श्रीर वहां इंधन की उपस्थिति का दावा भी किया है।

यह ठोक है कि गरीब छातों को
उक्ता के लोग पुस्तकों देते हैं। जो
महिलाओं के साथ अत्यवार होता है ?

गराब की नाजायज बिकी होती है. उस
पर वह अपना अंकुण लगाते हैं, सामाजिक
सुधार में लगे हैं, लेकिन वह सामाजिक
मुधार अगर किसी को तंग करके और
उसको किसी दबाव में डाल करके, उसकी
सारी सम्पत्ति लूट करके आप चाहते हैं
समानता लाना, तो यह एक प्रकार का
अन्याय और बहुत बड़ी साजिश मैं
मानता हं।

ग्रसम ब्रहमपुत्र के किनारे वसा हुआ। हमारे राष्ट्र का गीरवक्षाली इतिह'स यह साक्षात स्वरूप है, उहां देश के सम्पदा खनिज केवल प्राःतिक सौंदर्यः ग्रीर पर्वतीय सौंदर्य तथा जंगल ही प्राप्त करते हैं, विलंक यह हमारे राष्ट्र का मुकुट कहा जा सकता है ग्रीर फिर इधर बोडो ग्रान्दोलन हो, चाहै उलफा ग्रान्दोलन हो, चाहे नागालैंड मिलिटेंट फोर्स हो, चाहे श्रीर भी हमारी नार्थ-ईस्टर्नेस्टेट्स के श्रान्दोलन हों, सब को हमारी **सर**कार ने जितनी कडाई के साथ दबाया ग्रं।र जिस स्तर पर पिछले दिनों समझोते हुए. चाहे नागालैंड से हुए हों, चाहे मिजोरम से हुए चाहे ग्रसम गण परिषद से हुए हो, शांति का वातावरण चारों ग्रौर ग्रीर निश्चितता की स्थिति ग्राई।

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[ढ़ा० रत्नाकर पाण्डेय]

प्रभी भी राख तले दबी हुई चिंगारियां स्रव भीषण रूप लेने की स्रीर स्रिभमुख हैं स्रीर इन चिंगारियों से पैदा हुआ खूनी कांति का हिमायती संगठन उलका है, जिसका पूरा नाम असम संयुक्त मुक्ति वाहिनी है। बहुत कम समय में इस संगठन ने स्रमम की बहमपुत घाटी में स्पना प्रभाव स्थापित कर लिया है स्रीर इस संगठन के कार्य-अर्ता गांव-गांव में फैले हुए हैं स्रीर हर रोज सैंकडों लोग इस संगठन में शामिनल हो रहे हैं।

लेकिन असम में व्यापार करने वाले लोग इनसे दहणा खा रहे हैं। बहां बैंकों में काम करने वाले लोग इनके शिकार हो रहे हैं, वहां सरकारी कर्मचारी इनका निशास बन रहे हैं यह ठेकेदारों के पास जाते हैं और पत्न लिखने हैं। आपको आजा हो ना एक ऐसे पत्न को आपकी इन्हें ने से उद्देन करना चाहुंगा। माननीय उन्सें भाव्यक्ष जी, यह धमकी भरा पत्न चंदा उगाहने के लिए भेजा गया है।

''माननीय, सादर ग्रिभनन्दन,

संगठन की भ्रावश्यकता. श्रावश्यक जरूरत के लिए श्रापसे तीन लाख रुपए की मांग की जाती है। हमारे श्रनुरोध को ठुकराने पर श्रापको बुरी परिस्थितियों का सामना करना पड़ेगा।

> पुनः श्रिभनन्दनीय, सीरभ गगई, सचित्र, दिवस्गढ जिला समिति"

मुझे श्रवसर मिला श्रक्षम के एक क्यत्रसायो, डालमिया जी से मिलने का, उन्होंने बताजा कि उनका फैसी बाजार में कारे का व्यवसाय है। उनकी दुकान बड़ा वड़ी पुकान है। हम लोग वहां गए थे। उन्होंने बताया श्रीर चिट्ठियां भी दिखायों श्रीर इस विट्ठी में मांग की गई यो उलका द्वारा कि पांच लाख रुपए एक सप्ताह के भीतर श्राप दे दो, नहीं तो इसका परिणाम भुगतन को तैयार रहें।

मैंने उनको पूछा कि क्या ग्राप पांच लाख रुपह देंगे ?

उन्होंने कहा कि पांचलाख रुपए तो नहीं हेंगे। मैंने उनको कहा कि श्राप सरकारको क्यों नहीं कहते ?

इस पर उन्होंने कहा कि सरकारी लोग ही तो यह सब करते हैं. सरकार में इनके समर्थक लोग बैठे हैं जिनके इकारे पर पर यह सब ...,

मैंने पूछा की क्या उपाय है, तो कहा कि जिनका पत्र हैं, जिस संगठन श्रीर जिस युनिट के लोग हैं उनको मैं वुलाऊगा श्रीर उन से समझीता करूंगा। दो लाख पर समझौता होगा । इस तरह से वहां के लोग ग्रपनी जिंदगी जी रहे हैं। नार्थ ईर्स्टन स्टेट्स में उत्तरी भारत के लोग सारा व्यासाय करते हैं । वे वहां दुकान, दार हैं, उत्पादक हैं श्रीर तीनों स्टेटस में उन का काम है। अगर अपकी सरकार, खुली सरकार है और अगर आपकी सरकार जनता का विश्वास प्राप्त कर के समानता की भावना से इस देश में काम करना चाहती। है तो जैसे बैंकों का राष्ट्रीयकरण हम्रा, जैसे कोयला उद्योग का राष्ट्रीयकरण हन्ना उसी तरह म्नाप चाय वागान का राष्ट्रीयकरण क्यों नहीं करते ? इसस यह झंझट हमेंशा के लिए खत्म होगा श्रीर जो लोग चाय बागान के मालिक हैं. चोहे वे किसी दल से संबंधित हों, चाहे कोई हों सब का राष्ट्रीयकरण करिए । उसके बाद यह समस्या ग्रपने ग्राप हल हो जाएमी ।

महोदय, वहां पत्रकारों का भी जीवन स्रक्षित नहीं है। मैं ग्राप को एक घटना बताना चाहंगा कि गोहाटी के एक अखबार के मालिक से 5 लाख रुपए मांगा गया है। ये घटना श्रभी हॉल की है यह मामला एक मध्यस्थ के जिए निपटा । भ्रखबार के दफ्तर में उल्फा" के सैनिक गए और उसके रिपोर्टर को पकड़ ले गए। उन्होंने उसे घंटों गोहाटी में घुमाते हए पूछा कि , जो खबर उन्होंने दो थी वह क्यों नहीं छापी । रिपोर्टर उन को क्या बताता। उस ने भरोसा दिलाया कि मै ग्रपने संपादक से ग्रन्रोध कर ग्रापकी खबर छपवाऊंगा श्रीर रुपए भी दिलवाऊंगा। इस तरह उस की मुक्ति हुई। श्रोजाद करने से पहले उल्फा" की ट्कडी के नेता ने एक हैरत ग्रंगेज सूचना दी कि हम शंकर बिरनीवाल की हत्या करने जा

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रहे हैं। उसी दिन ग्रसम को राजधानी में उप-प्रधान मंत्री देवी लाल जी मौज्द थ। सारे देश ने मुना कि 20 जनवरी 1990 को कामरूप चेंम्बर्स ग्राफ कामर्स, के ब्रध्यक्ष मौत के घाट उतार दिए गए यह रिपोर्टर दहशत में गोहार्ट। छोड़कर भाग ग्राया । महोदय, ऐसी, ग्रातंकवाद भरो स्थितियों में कोई कैसे काम करेगा यह बहुत बड़ी समस्या है। जो भी **ब्रन्नगाववादः** ताकतें हैं, उनसे निपटने के लिए दढ इच्छा शक्ति श्रीर संकल्प की जरूरत है। दढ इच्छा शनित ग्रीर संकल्प में एकता की भावना होती है। हमारे राष्ट्र की जनता में यह भावन। है ग्रलगाववाद की बात कर के बोडो ग्रान्दोलन के माध्यम से वहां ग्रलगाववादी तत्व ऋपना सिर उठा रहे हैं। बोडो छात संघ ग्रीर जन संघर्ष समिति ने बोडो श्रांदोलन के तहत ग्रादिवासी समुदाय लिए अलग राज्य, ब्रहमपुत के दक्षिणी किनारे पर स्वायत्तजासी जिले बनाना श्रीर असम के कबरी ग्रंगलीब जिले में रहनेवाली बोडो कछरी जाति को अनुस्चित के रूप में मान्यता देने की मांग की है। महोदय, हम कितने हिस्सों में देश बांटेंगे रोज कोई अलग प्रान्त बनान की धमको देता है। इन सब के पीछे विदेशी ाहे (चि∤न ताकतें काम कर रहीं हैं। हो, चाहे उनका प्रशिक्षण वर्ना में होता चाहेपाकिस्तान में होता हो--उन्हें हथियार सन्लाई किए जाते हैं। उन का मनोबल

माननीय उपसभाध्यक्ष महोदय, पिछले चुनाव में नागालैंड में कई सप्तार रहने का स्रवसर मिला वहां कि स्थिति ऐसी है कि वहां में त्रंगसांग डिस्ट्रिक्ट जोकि स्रासाम के वार्डर से 36 किलोनीटर दूर है, वहां सिक्ट हाउस में एका हुसाथा। इस समय जो नागालैंड के मुख्य मंत्री हैं बह भी दूसरी विंग में एके हुए थे। रात को एकाएक मेरा दरवाजा खटखटाया गया स्रीर कहा गया कि हैं यथ कांग्रेस के लोग हैं। मैंते जब कमरे का दरवाजा खोला तो कियेंस लिए हुए, शराब के नणे में र्दमस्त सैंकड़ों लोग वहां स्राए स्रीर मरा टेलिसोन, बिस्तर सब कुछ तोड़फोड़ देग स्रीर कहा कि सभी तुम यहां से

ऊंचा किया जाता है।

चले जाम्रो, नशे में श्रादमी होश में नहीं रहता है। ...(व्यवधान)

एक माननीय सदस्यः कीन लोग थं? क्या यूथ कांग्रेस के थं?

डा० रत्नाकर पाण्डेय: युथ कांग्रेस के नहीं थे मिलिटेंटस फोर्स के लोग थे, वहाना बनाया यथ कांग्रेस का, लेकिन चीसी जो वर्तमान मुख्यमंत्री हैं, जिन्होंने डिफेक्ट किया था. वे और वहां के स्थानीय मंत्री जिन्हों बनाया लकमो, इन लोगों ने ताकत के साथ मुझे जान से मारने की कोशिश की और मैं वहां से भागा नहीं, वहां के अधिकारियों ने रात दो बजे जग कर मेरा मनोबल ऊंचा किया।...(समय की घंटी)

मानर्नाय उपाध्यक्ष जी, इम्पोटेंट चीज बता रहा हूं क्योंकि सब के साथ ऐसी घटना घट सकती है। यह श्रांतंकवाद का एक उदाहरण बता रहा हूं। उसके बाद जो मुख्यमंत्री हैं वहां के, के०एल० चीसी, वे उठे। जब मैंने कहा कि हम लोग राजनीतिक व्यक्ति हैं, इस तरह की हरकतें नहीं होनी चाहिए तो उनका भी नशा उतरा श्रीर लोग गायब हुए। इसने दिन सेंट्रल रिजर्व इंडस्ट्रियल फोर्सेंज के नीजवानों को रक्षा में भी मेरी जान लेने की कोशिश हुई श्रीर विवश होकर फोर्स को अपनी कार्यवाई. करनी एडी) मैं वहां रहा, चुनाव हशा...(स्यस्थान

PROF. SOURENDRA BHAT-TACHARJEE (West Bengal): Point of order. Dr. Ratnakar Pandey, in his speech, has referred to the present Chief Minister of Nagaland and, while describing his action he said, "उसका नशा उत्तर गया।"

श्री वीरे: द जे० शाह (महराराष्ट्र): जो ग्राए थे. उनका नशा उतरा।

प्रो॰ सौरी द भट्टांचार्य : नहीं चीमी के नाम के साथ ही साथ यह बोले हैं। As his name has been taken and the man named is not present in this House, I want to know whether such reference is permissible. That is my point of order.

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THE VICE-CHAIRMAN (SHRI M. A. BABY): You can say it when you speak.

डां रत्नाकर पाण्डेय: उनसमाध्यक्ष जी श्रापके माध्यम से में माननीय सदस्य को बाता चाहूंगा कि यह फेक्नुश्र स्थिति है, मेरी हत्या की कोशिश की गई, रिकार्ड वहां है, नागालैंड का हर व्यक्ति जानता है श्रोर इस सदन के कई सदस्य मी वहां थे।

उपसमाध्यक्षः (श्री एम० ए० बेबी) : ग्राप क्रपया कनक्कुड कोजिए।

डा० रत्नाकर पाण्डेय : मैं कनवलुड कर रहा हं, माननीय । तो इस तरह वारदातें भी होती हैं। मेरा कहने का श्रर्थ यह है कि चाहे किसी भी दल में हों, राजन।तिक लोगों की जान का खतरा व्यतिक्रत्रादियों से, नार्य ईस्टर्न स्टेट में है श्रीर वहां इस तरह का ग्रांदोलन चलाने वाले दलों का समर्थन लेकर, परिषद का समर्थन लेकर श्राप सरहार चला रहे है, उसके केन्द्र में यापके मंत्री बठे हुए हैं। वहां प्रांत के मंत्री फ्रन जो भ्रापके इस भ्रांदोलन को हवा दे रहे हैं ग्रपने दक्षिण स्वार्थ लिए । वहां ग्रसम के ग्रधिशारी हिम्मत नहीं कर सकते कि अलफा के नेताओं के खिलाफ एक शब्द भी कहें या कोई एक्शन लें श्रीर यहां केन्द्र सरकार में उसका हिस्सेदारों है। ऐसी स्थिति में जो लोग वहां सुधार करना चाहते हैं, उन्हें कंडम करना होगा ऐसे तत्वों का, जो प्रांतीय सरकारों में या केन्द्रीय सरकार में उन श्रातंकवादी तत्वों के सारे राष्ट्रीय धरातल पर हिस्सा बने हुए हैं। मैं चाहुंगा जो बोडो ग्रांदोलन या ग्रलफा का श्रातंक है, उसे समाप्त करने के लिए सरकार कड़े कदम उठाए और ऐसे निश्वय करे राजनीतिक संकल्प के साथ, बहुत अधिक लोग नहीं हैं, श्राप बातचीत का दरवाजा खुला रखें। ऋभी स्रापके गृहमत्री ने वहां के मुख्यमंत्री और उलका के ने । अर्थे के साथ बातचे त की है और शायद 2 जुलाई तक कोई कमेटी आपने बनाई है, जिन्नो रिपोर्ट ग्राएगी। ग्रब कमेटियां

बनती हैं, रिपोर्ट भ्रा जाती है भीर कोल्ड-स्टोरेज में डाल दी जाती है। यह मेरा भ्रतुभव रहा है भीर भ्रापकी सरकार... (व्यवधान)

डा० बापू कालवाते (महाराष्ट्र) : यह तो कई साल का आपका भ्रनुभव रहा है।

डा॰ रत्नाकर पाण्डेय : ग्रापको बता रहा हुं, ग्राप सुनिए। वर्तमान का भी श्रनुभव है, जितनी कमेटियों की घोषणा की है, उसमें एक कंपेटी की रिपोर्ट पर श्रापकी सरकार ने कोई कार्यवाही आज तक नहीं की है, बापू जी। इसलिए मै कहना चाहता है कि ग्राज पंजाब जल रहा है, क^{, इ}मोर हमारे देश से श्रलगहोने की स्थिति में है, ग्रसम ग्रीर ग्रसम के साथ पूर्वोत्तर भारत के श्रीर जो प्रांत है, वहां म्रगर सिर उठाने की कोशिश की जाती ग्रीर मिलिटेंट फोर्स ग्रीर ग्रातंकवादी तत्व जंगलों में छिपकर के श्रीर विदेशी ताकतों के इशारे पर अगर देश के किसी नागरिक को, जो वहां पर बसा हुआ है, दवात हैं और उसे भगाने की कोशिश करते हैं, श्राज श्रासाम से सारे लोग अपना बे।रिया-बिस्तर समेट रहे हैं इस देश के नागरिक, उन्हें रोका जाए और ऐसे तत्वों को जो ग्रातंकवाद के माध्यम से बंदक की नली से इस देश के जनतंत्र को, श्रहिसा-वादी ताकतों को दबाना चाहते हैं, उन्हें हमेशा के लिए समाप्त किया जाए तभी जाकर बोडो ग्रान्दोलन ग्रां/र उल्फा की समस्यात्रों का समाधान हो सकता है।

इन शब्दों के साथ मैं ग्रपना वक्तव्य समाप्त करते हुए श्रापको धन्यवाद देता हुँ।

श्रीमती सत्या बहिन (उत्तर प्रदेश):

उपसभाध्यक्ष ग्होदय, इस सरकार की
व्यवस्था का एक नमूना सदन में ही
देख लीजिए। बापू जी ग्राप भी ग्रीर
ग्रापके ग्रधिकारी भी जहां बँठे हैं, वहां तो

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पखा बंद है श्रीर जहां कोई नहीं है, वहां दोनों पंखे चल रहे हैं, यह श्रापकी सरकार की व्यवस्था का प्रमाण है, देख लीतिए।

उपसभाध्यक्ष (श्री एम० ए० वेबी) : सहाय जी, क्रांप इंटरवीन करना चाहते हैं ?

गृह मंत्राजय में राज्य मंत्री (श्री सुबोध कान्त सहाय) : जी।

THE VICE-CHAIRMAN (SHRI M.A. BABY): A few more speakers are there. After the intervention of the Minister, briefly they will speak. Then there will be reply.

श्री सुबोध कान्त सहाय : उपसभा-ध्यक्ष महोदय, ग्रन्तम में इस देश की युवा पीढ़ी की सरकार बनी है श्रीर वह सरकार ग्रानी श्राधिक श्राजादी श्रीर ग्रन्स की गरिमा के लिए लड़ते हुए नीजवानों ने बनाई है। उस सरकार को मैं ग्राजादी के बाद . . (व्यवधान)

SHRI SANTOSH BAGRODIA (Rajasthan): Is he replying?

THE VICE-CHAIRMAN (SHRI M.A. BABY): It is intervention.

SHRI KAMAL MORARKA (Rajasthan): Are you ignorant of the procedure? The reply is to be given by Mr. Viren J. Shah. How can the Minister reply?

SHRI SANTOSH BAGRODIA: All right, we are ignorant. We want to know what is happening.

THE VICE-CHAIRMAN (SHRI M. A. BABY): The Minister is intervening.

SHRI SANTOSH BAGRODIA: I asked the Chairman what was happening. Is it too bad to ask? Or should I start shouting like these people? I just asked you what was happening. Is it too bad on our part to ask it? I just want to know this. Is it too much? (Interruptions)

SHRI M. M. JACOB (Kerala)! He misunderstood it. He said "intervention by the Minister," not that you were intervening.

श्री सुबोध कान्त सहायः जैसाकि मैने कहा कि उस भ्रान्दोलन को मैं मानता है कि ग्राजादी के बाद एक शांतिमय ग्रान्दो-लन ग्रसम में चला, जिन्होंने उस इलाके की, खासकर ग्रसमिया जनता की मान-मर्यादा ग्रौर ग्राथिक ग्राजादी की लड़ाई लड़ी, उन्होंने वह सरकार बनाई । उस सरकार के लिए एक बहुत बड़ी चुनौती यह मैं मानता हूं, जिन्होंने लगातार 3 साल शांतिपूर्ण तरीके से ऋपनी ग्रांशिक श्राजादी की लड़ाई लड़ते हुए एक सरकार श्रमम में बनाई है। श्राज उत्फा का सवाल जो भ्राज वहस का मुद्दा बना हुआ है, उस सरकार के लिए भी एक चुनीती है और इस चुनौती को श्रसम की सरकार बड़ी गंभीरता से समझ रही है।

केन्द्र में जब राष्ट्रीय मोर्चे की सरकार बनी तो, उपसभाध्यक्ष महोदय, प्रधान मंत्रो ने पहला जो सरकारी दौरा किया, वह श्रमम का दौरा किया। वह नार्थ-ईस्टका लगातार जिनके भावनात्मक इलाका, जुड़ाव में हम कहीं न कहीं फेल हुए हैं, ग्रनी सोशियल रिस्पांसिब्लिटी में फेल हुए है, उनको साथ जोड़ने की कोशिश को स्रोर प्रधान मंत्री श्रो वी.पी. सिंह ने पहला वहां का सरकारी दौरा किया **ग्र**ीर वह दो दिन के लिए ग्रसम ग**ए**। जो ग्रसम ग्रकार्ड के तहत समझौते हुए थे ग्रान्दोलनकारियों के साथ ग्रांर जो ग्राज वहां की सरकार है, उसके साथ, समझौते के तहत जो कार्रवाई में कुछ ढिलाई थी, उसको हमने वुस्त किया है, दुरुस्त किया है ग्रीर उस कार्रवाई के तहत जहां विदेशी नागरिकों का सवाल **था** क्रीर बंगला देश के बार्डर का सवाल था, उसमें दो हजार किलोमीटर का बाडेर रोड बनवाने का काम शुरू करवाया है। व्यक्तिगत रूप से उस इलाके का मैंनै दौरा भी किया है ग्रीर ग्रसम श्रकार्ड के तहत वह काम समयबद्ध हो, समय पर पूरा हो जाए, यह हमारा प्रयास है। बार्डर की फैसिंग का भी काम चल रहा है

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[श्री सुबोध कान्त सह।य]

जिससे कि जो श्रासाम के लोगों के लिए इनफिल्ट्रेटर्स का सवाल है उस पर रोक लगाई जा सके श्रीर यही नहीं हमने श्राधिक दृष्टि से श्रासाम का समन्वित विकास हो, इकनोमिक डेवलपमेंट हो, इसके लिए एक कमेटी बनाई है एल. सी. जैन की श्रध्यक्षता में जो प्लानिंग कमीशन के मेंबर हैं। उस कमेटी ने जो रिपोर्ट दी है, सरकार उस पर विचार कर रही है ताकि वह इलाका जो पहले से उपेक्षित रहा है, हम उसका पूरा विकास कर सकें।

उासमाध्यक्ष महोदय, हमने ऋसाम के पख्यमंत्री के साथ वार्ता की है। हमारे होम मिनिस्टर मुफ्ती मोहम्मद सईद साहब, मैंने ऋौर केन्द्रीय गृह सचिव ने तीन दिन 17, 18 और 19 मई को ग्रासाम में उल्फा के सवाल पर, ग्रासाम एकार्ड से जुड़े हुए सवालो पर ग्रीर जैसा कि हमारे नेता स्वैल साहब ने कहा कार्बिगलांग के संवालों पर बृहत रूप से चर्चा की श्रीर एक एक्शन प्लान हम लोगों ने वर्क-श्राउट किया। उस एक्शन प्लान के तहत मैं यह कहना चाहता है कि पहले जो जरा भी ढिलाई थी, उस इलाके में उल्फा की गतिविधियों के चलते हिंसात्मक कार्यवाही की जा रही थी, उसमें कमी आई है।

महोदय, तीन दिन पहले ही श्रासाम के होम मिनिस्टर ने मझे इत्तिला दी कि मैंने पांच जिलों का दौरा किया है के डो.जी. पुलिस के साथ और पर इस तरह की गतिविधियों में लोग लगे हुये थे उनको पकड़ा गया है, बड़े पैमाने पर ग्रार्स्स पकड़े गये हैं स्रीर जो बैंक से इन लोगों ने पें से है, थं, उनको पकड़ा गया 40 लाख रुपया रिक्वर किया गया है। यह केंद्रीय सरकार ग्रीर राज्य सरकार का प्रयास रहा है ताकि उस हिसात्मक स्थिति पर काब्पाया जा सके । साथ हो उल्फा से जुड़ा हम्रा जो एक कृष्पात उम्रवादी जो गोडाँटी में गिरफ्तार हम्रा; जो इटेड कर्माणयल बैंक के डकैती केस श्रीर मैनेजर की हत्या के केस में ग्रीर

श्राफ कामर्स के श्रध्यक्ष चिमरीवाल की हत्या के केस में वांटेड था फ्रीर उल्फा का सरगना कहा जाता था, ग्रसम की सरकार ने उसको गिरपतार करने काम किया है और हम लोगों को खबर मिली है कि जो उस जिले के डी. एम. ग्रीर एस.पी. थे, उनको हांसफर कर दिया गया है। कल ग्रसम के मुख्यमंत्री साथ हमारी इस बारे में वार्ता हुई है ग्रीर उन्होंने बताया कि 21 मई को उन्होंने एक ग्रॉल इंडिया मीट व्लाई थी उल्फा से जुड़े हुए सवालों पर विचार करने के लिएँ जिसमें जनता दल को ब्लाया था, कांग्रेस (स्राई) के लोगों को ब्लाया था, कांग्रेस (एस) को ब्लाया था, पी.टी.सी.ए. को ब्लाया यु.टी.एन.एल.एफ. को बलाया सी.पी. ग्राई. को बुलाया था, सी.पी. एम. को बुलाया था, बी.ज.पी. बुलाया था एस.यू.सी. श्राई. को बुलाया था, ए.र्जा.पो. को बुलाया था; स्रोर. सी.ी. श्रोई. को बुलाया था, यु.एम. एफ को बुलाया था। तो जो ये वहां के राजनीतिक संगटन हैं, उन सारी पार्टियों के लोगों को बुलाया गया स्रीर उन सभी लोगों ने कंडम किया है। माननीय सेदस्य कह रहे हैं कि किसी राजनीतिक दल ने कंडम नहीं किया है, पह गलत है। यह चुनौती है ग्रसम की सरकार के सामने कि जो लोग क्रातंक वादी गतिविधियों ग्रीर खासकर हिंसा में लगे हुए हैं, वह रिफ**िमस्ट का रूप देकर** श्राएं। जैसा कि मैंने कहा कि इलाका उपेक्षित रहा है, इमोशनली डिप्राइव रहा है तथा इस चनौती को रिफर्मिस्ट के रूप में जो अपयी है यह दोहरी लड़ाई लड़नी होगी। श्रसम की सरकार केन्द्रीय सरकार उनको पूरी तरह मदद करने को तैयार है जिसस कि इकॉनोमिक डवलमेट हो, साथ-साथ पॉलटिकली प्रोसस किये जायें ग्रीर सख्ती के साथ इस हिंसा को रोकने की कार्यवाही की जाये। यह तीनों स्तर पर मैं समझता हं कि वहां पर कार्यवाही हो रही है। यही इसके तहत हम लोग जिला स्तर पर समितियों का निर्माण कर रहे हैं जिसमें श्रीम जनता श्रीर प्रशासन के

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में एक समन्वयम् स्थापित किया जाये, एक वार्ता शुरू हो उस इलाके मे खास-कर अहां पर उल्फा की गतिविधियां चल रही है।

उपसभाध्यक्ष महोदय, ग्रब रहा सर्वाल बोडो गंदोलन का, ता बोडो ग्रांदोलन को दिशा में भी प्रगति हुई है और राष्ट्रीय माचा की सरकार म्राने के बाद तिनक्षीय वार्ता हमने शुरू करायी है। तीन मीटिंग उनकी हो चुकी है। ऋगली मं(टिग 11, 12 व 13 जून तीन दिन जिसमें वार्ल, है, पूर, रिपोर्ट वह देंगे। किसी सवाल को लम्बा नहीं करना चाहता हूं और जिस इलाके में यह बोडो म्रांदोलन चल रहा है वह दुर्भाग्य एसा है कि वह मिनस पापुलेशन का इलाका है श्रोर उस इलाके में उनको ग्रलग करके कोई राज्य का दर्जा देन की वात जं। कही जा रहं. है म समझता हूं कि वह संभव होगा या नहीं हागा मुझे नही लगता, व्योकि उनस रिपोर्ट आनी है और जी रिपोर्ट अयेर्ग सरकार उस एर कार्यवाही करेगी। इसी दिष्टिकोण से 6 महीने भी राष्ट्रीय मोची की सरकार को नहीं हुये हैं, लैकिन जो नोर्ध-ईस्ट इलाके के जो सवाल हैं, खासकर हिसा से उभरे हुये सवाल हैं, उन सारे सवालों पर गंभीरता से विचार किया। प्रधान मंत्री जो ने हर एक मंत्री को यह निर्देश दिये हैं कि हर एक मंत्री महीने में एक बार या दो बार इन तमाम नोर्ब-ईस्ट के राज्यों का दौरा करें जिससे कि उनको दिल्ली न ग्राना हो, बर्लिक दिल्लो की भगकार नै(र्ध-ईस्ट के राज्यों में ज करके उनकी समस्यास्रों का समाधान करें श्रीर इसी के साथ 17 मई को नीथं-ईस्ट के सारे मुख्य अंतियों को उनके केबिनेट को लैकर के गोहाटी में बैठक हई ग्रोर जितने हर एक राज्यों के पैंडिंग प्राजेक्टस थे उनको हम लेगों ने क्लियर किया है। हमारे होम मिनिस्टर बँठक में साथ थे ग्रोर यही नहीं ग्रांसाम-नानालैंड, भ्रासाम ग्रहणाचल के जो बोईर को श्राप्ती प्रीब्लम थी, मैं श्रापको बताना चाहता हूं कि ग्राप्त ग्रहणाचल - - -- - -

के गवर्नर के इंटरवेंशन स ग्राज वह सफलता की श्रोर वढ़ी हैं, यह हुमारी उपलब्धियां **रही है ग्रीर इन उपलब्धियों** के साथ ही, मैं कहना चाहता हूं कि जो सवाल उटाए गये हैं वह गंभीर सवाल थे श्रीर जितने माननीय सदस्यों ने इसमें अपनी राय दी है उस राय के अनुसार हाल ही में मैं फिर एक बार आसाम जाने वाला हं और हमारे गृह सचिव भी जाने वाले हैं। यह सब जाकर के वहां जो कार्यवाही की जा रही है उसका क्लोज मौनिटरिंग हम कर रहे हैं और मैं समझता हूं कि श्रासाम की सरकार जो श्रहिसा के संघर्ष के ऊपर आधारित सरकार है वह इस चुनौती में सफ़लता पायेगी और हिसात्मक तत्वों का मुंह तोड़ जवाब देगी । राष्ट्रीय मोर्चा ने अपनी घोषणा में कहा है कि जों संविधान की धारा के फेम वर्क में जाना चाहते हैं हम उन तमाम लोगों से बात करेंगे और बात करके उस समस्या का समाधान करेंगे। कार्बी एंगलोंग के लोगों ने भी यहां पर श्राकर केन्द्रीय सरकार के सामने एप्रोच किया है। हमने केवल मुख्य मंत्री से कहा है कि श्रगर केन्द्रीय सरकार के इंटरवेंशन की जरूरत है तो हम लंग उसके लिए तत्पर ह ग्राँर वह कार्बी एंगलोंग का इलाका जो शेंड्यूल-6 के तहत वह चाहते हैं अपने अधिकार, मैं समझता हूं कि इस आंदोलन का भी समाधान तत्काल होगा और जल्दी होगा। इतना ही भैं कहना चाहता हूं।

SHRI M.M. JACOB: The hon. Minister has mentioned about the action plan. May I know from the Minister wnether the AGP Government in Assam is united on the action plan? I think they themselves are divided on the action plan.

श्री सुबोध काःत सहाय: जसे मैंने कहा श्रसम के होम मिनिस्टर ने तीन दिन पहले जो खास बार्डर के इलाके हैं दूरदराज के, जहां पर उल्फ़ा की गति- 299

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[श्री सुबोध कान्त सहाय]

करने के बाद यह बताया कि इतने लोग गिरफ्तार हुए श्रीर जो उल्फ़ा से सम्बन्धित लोग थे उनसे श्राम्सं रिकवर हुए, पैसा रिकवर हुआ। उन्होंने बताया कि उसके बाद वहां के िस्ट्रिक्ट मजिस्ट्रेट का ट्रांसफ़र कर दिया, एस.पी. का ट्रांसफ़र कर दिया। यह सारा श्रसम की सरकार ने फ़ैसला लेकर कार्यवाई की है श्रीर इस एक्शन प्लान के तहत की है।

श्री संतोष ब बानडोदिया: मंत्री महोदय की बात सुनने में बहुत अच्छी लगती है। स्पष्ट भी बोलते हैं मगर उसमें कोई दम नहीं होता । उसमें से कुछ निकलता नहीं । जैसा उन्होंने कहा कि मैंने कल बात की तो बहुत ग्रच्छा लगा । ग्राप मंत्री हो, होम मिनिस्टर से बात करनी होगी क्योंकि आज आपको भाषण देना था। मैं जानना चाहता हूं 15 दिन में कितनी बार श्रापने बात की है। श्रापने कहा कि पांच डिस्ट्रिक्ट में ग्रसम के हो म मिनिस्टर घूम कर आये। घूम कर आये तो उन्होंने हमको कोई ग्रोब्लाइज नहीं किया । 5--10 जगह घूम श्राये तो इसमें कौन सी बड़ी बात हो गयी। सवाल थह है कि उनके घूमने से, उनके जाने से वहां की जनता में विश्वास पैदा हुआ क्या? जी वहां से भाग कर चले गये थे उनके वापस श्राने की श्राशा हुई ? ऐसा कोई असर नजर नहीं शाया यह तो नजर श्राना चाहिए था

मैं ग्रंपनी बात बता रहा हूं। मैंने होम मिनिस्टर साहब को, ग्रापको नहीं, बड़े होम मिनिस्टर साहब को 15 दिन पहले एक चिट्ठी लिखी थी। मैंने लिखा था कि मुझे ग्रसम जाना है। ग्रंपने कांग्रेस के काम के लिए, ग्रंपने व्यक्तिगत काम के लिए और घूमने-फिरने के लिए भी। मैं ग्रापसे यह ग्रास्वासन चाहता हूं कि मैं ग्रसम क्ला जाऊं? ग्रंपर ग्रसम जाऊं तो किसको खबर कहं? ग्राज तक कोई जजाब नहीं ग्राया। मैंने उनको लिखा कि मुझे चार जून को

मेरा परिवार वहां रहता है उनसे मिलना है। मुझे बड़ा डर लगा रहता है। कौन सी जगह ऐसी है जो सुरक्षित है, जहां शांति है। दिल्ली में भी वही हालत है। यहां भी बम फ़ट रहे हैं। जयपुर तक में बम मिला है। यह सब क्या हो रहा है देश में। कोई बात नहीं इस वक्त देश को छोड़ता हूं। मैं अक्षम की बात करता हूं।

बीरेन साहब ने जो मसला रखा बहुत श्रन्छा मसला रखा। मैं इस को पूरी तरह से सपोट करता हूं। श्रसम में जो व्यवस्था बन गयी है उसमें वहां जान-माल की ' ग्रसम के लोगों की सुरक्षा नहीं है। वहां शांति नहीं है चाहे जलफ़ा हो या बोडो हो मैं ग्रापको बताना चाहता हूं कि यह दो संगठन ही नहीं चल रहे हैं वहां 20-25 संगठन चल रहे हैं--एक श्राध संगठन नहीं चल रहा है। भ्रापने यह दो वातें बता दो कि उलफा का यह करेंगे, बोडो का यह करेंगे। चार दिन पहले, तीन दिन पहले जो बात मैंने रखी थी कि क्या बोडो की समस्या का हल 11-14 महिलाओं का रेप करवा कर करना चाहते हैं? क्या बोडो की समस्या का हल 26-26 बोहो स्त्रियों को अप्रमानित करके करना चाहते हैं! इसका कोई जवाब श्रापके पास नहीं है। उसके लिए ग्रसम के होम मिनिस्टर ने वया कहा वह बता दिया । यह सरकारी रिपोर्ट जो है मैं बताना चाहता हू कि गृह मंत्री जी इससे कोई शांति होने वाली नहीं है। 1958 और 1975 तक हर सप्ताह मैं ग्रसम गया हूं। मेरा ग्रसम से बहुत घनिष्ठ सम्बन्ध रहा है--ुवाहाटो, तेजपूर, जोरहाट सब जगह घूमा-फिरा हुं। ग्रापको बताना चाहता है कि वहां की जनता बहुत शांति प्रिय है । इसमें कोई शक नहीं है कि ३ सम के सारे लोग बहुत शांतिष्रिय है। वेतो दूहेको भी नहीं मार सकते हैं। इतनी बड़ी जो अध्यवस्था बन रही हैं इसमें हमारी गलर्ता भी है। श्रापने कहा कि 6 महीने से हम राज कर रहे हैं। 5 महीने पहल हमारी सरकार 🗂 थी। गाम मन 🖙 रने हैं कि भ्राप

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राज कर रहे हैं साढ़े चार वर्ण से।
ए०जी०पा० की सरकार भी श्रापकी सरकार
है। श्राप कैसे इस बात को कह सकते
हैं कि वह श्रापकी सरकार नहीं है। इन
साढ़ें चार वर्षों में श्रव्यवस्था धीरे-धीरे फैली
है। जो श्रवस्था इन साढ़ें चार वर्षों में

बिगड़ं। है वह इसके पहले कभी नहीं 4.00 P.M. थी। चाहे बोडो लेण्ड वाले हों, चाहे उल्फाबाले हों या बाको अक्तियां हों स्वाधातिक है कि उल्काबाले मार रहे

हों, स्वाभाविक है कि उल्फा वाले मार रहे हैं लोगों को। दूसरे लोग भो सिर उटा रहे हैं। मैं यह नहो कहता कि ग्राप ऐसे लोगों को भेजिये जो गर निम्मेदार लोग जो वहां को शांतिप्रिय जनता को, वहा की स्तियों को, वहां के ज्वानों को अरेर वहां के पुरुषों को टारचर करें, रेप करें, खलात्कार करें। ऐसे लोगों को भेजने की बात मैं नहीं करता । ग्राप उननी दी निय जितनी शक्ति भावश्यकता है। यह बहुत गहरा प्रोबल्म है। इसको भ्राप गहराई से पोलिटिकल तरीके से हन करने का चेष्टा की जिए। जिस प्रकार से करमीर जल रहा है, पंजाब जल रहा है, वहां भी जलता रहे श्रौर कोई बात नहीं, श्राप छोटी-मोटी बातें करके इस समस्या का समाधान नहीं कर सकते हैं। आप भा चले जाएंने, हम भी चले जाएंग, इस समस्या का समाधान इस प्रकार से नहीं हो सकता है। स्राप वहां जा सकते हैं, लेकिन हम नहीं जा सकते हैं। जैसे प्रधान संती पंजाब में खली जीप में गये थे, क्या वे **ग्रांसाम में** भी उसी प्रकार से जा सकते हैं? क्राप सुरक्षा के साथ जा सकते हैं। पहले, एक वर्ष पहले, मैं भो जीप में श्रासाम के छ: जिलों में श्रयने साथियों के साथ घूमा था। उस तरह से खुली जीप में नहीं जिस तरह से प्रधान मंत्री हाथ जोड़कर गये थे। मैं तो ग्रपने साथियों के साथ गया था। दिन घुमे थे। हमें किसी प्रकार की कोई एंका नहीं थी । यह व्यवस्था ग्राप लोगों ने बिगाड़ी है। श्राप को हो इसको सुधारना पड़ेगा । जैसे जैकब साहब ने पूछा कि

क्या कोई एक्शन प्लान है तो आप उसकी

नगरों । कार्यन्त ध्वरीन विकास नाजा

है तो कह दीजिए कि सीकिट प्लान है। उसके बाद 6 महीने में, साल भर में या दो साल में, सब ठीक हो जाएगा। मैं अगपको समय देने के लिए तैयार हूं। आप श्रासाम में शांति कब लाएंगे? श्राप सिर्फ यह कह देते हैं कि हमने 10 श्रादमी पकड़े, 20 श्रादमी पकड़े। ज्यादातर श्राप निर्देष लोगो का पकड़तें हैं। जो टेरारस्ट्स होते हैं वे तो पकड़े नहीं जाते हैं ग्रीर अपनी मनमानी करतें रहते हैं।

मैंने जो व्यक्तिगत बात पूछी है यह ग्राप बड़े मंत्रो जी से पूछ ले कि मुझे वहां जाना चाहिए या नहीं जाना चाहिए...(व्यवधान)।

डा० बापु कालंदाते: मैं फ्रीर ग्राप दोनों साथ जाएंगे।

श्री सन्तोष बागड़ोदिया: श्रापको तो श्रामी जिन्दगी की चिन्ता नहीं है, मुझे अभी कुछ और जीने की इन्छा है ! मैं चाहता हूं कि श्राप की वर्ध सं क्यर तक जिएं...(व्यवधान) यह कांग्रेसही थीं, श्री राजीव गांधो ही हैं जिन्होंने श्रासाम एकाई किया, दूरदिशता से काभ लिया। श्रपनी सरकार को हटा दिया, इतना बड़ा से किमाइस किया। श्रापने ऐसा बुछ नहीं किया है और न श्राप कुछ करने के लिए तैयार हैं। श्रापको उल्फा का एक कागज दिखाना चाहता हूं। इसमें लेटर हैड के साथ लिखा हुआ है--

"Hereby you are requested to donate an amount of R_S. 5 lakhs to the emergency fund...."

SHRI KAMAL MORARKA: Requested.

श्री सन्तोष बागझेदियाः मोरारका जी, मुझे पढ़ लेने दीजिये । आपके और हमारे भाई वहां फंसे हुए हैं ।

SHRI KAMAL MORARKA: I object to this. Reading of this literature is not called for. He can make his point. If everyhedy starts

Assam by

[Shri Kamal Morarka] reading a leaflet in this House. the House will become a laughing stock.

SHRI SANTOSH BAGRODIA: This is a proof. If I am not allowed to give proof, how do I justify it? It is a proof.

SHRI KAMAL MORARKA: Then lay it on the Table of the House.

SHRI SANTOSH BAGRODIA: I will lay myself on the Table. Why this paper?

"Hereby you are requested to donate an amount of Rs. 5 lakhs to the emergency fund of the central committee of ULFA. A refusal of our request may prove dangerous."

उपने उल्का के साइन हैं। डिब्रूगढ़ गांव से यह है। तारीख भी इसमें है।

SHRI KAMAL MORARKA: This sounds like a Congress-I whip

श्रो सन्तोष बागड़ोदिया : जितना कांग्रेस का विष स्ट्रांग हाता है उसका जो ग्रेसर हम पर पड़ता है उससे ज्यादा ग्रेसर उल्फा का वहां के लोगों पर है । लेकिन प्रावल्म यह ह कि यह ग्रसर बड़ा खतरनाक पड़ रहा है इसलिये मुझे डर लग रहा है ... (व्यवधान)

THE VICE-CHAIRMAN (SHRI M.A. BABY): Please permit your colleague to conclude.

श्रा संतोष बागड़ोदिया : डेवलपमेंट को बात इन्होंने बताई, बार्डर फेंसिंग की बात बताई, ये सब ग्रच्छी बातें हैं। ज़ेकिन मैं जानना चाहता हूं कि एक्स्ट्रो-मिस्ट के खिलाफ ग्राप क्या पोलिटिकल ऐक्शन लेने वाले हैं जिससे वे मेन स्ट्रोम

Bodo movement and ULFA यह मानकर चलता हूं कि कोई भी हिन्दुस्तानी बच्चा,्रेस्त्रं, या अवान ये पदायमः एक्ट्रोमिस्ट_ः नहीं होते। । चाहे पंताब हो, क्किंग्मीर हो और चाहे इसम हो, पैदायशी सब ग्रन्छ ग्रादमी मधी। उनका किसो ने बहुकाया या **ग्रापने** ग्रपनो खुद की नीति के कारण उनको यह रास्ता दिखाया। ए.जा.पा. गदनेमेट ने देखा कि पांच वर्ष के बाद हम लीग हटने वाले हैं तो यह जो उल्फा है यह श्रीर ए.जा.पा. ये एक क्वाइन के दो हिस्से हैं, ये एक ही सिक्त के दो हिस्से हैं। इसलिये ए.जा.पी. ने उनका बढ़ावा दिया। लैकिन अब उनके हाथ से बात निकल रहो है। पूरे डिस्ट्रिक्ट में ए.जी. पो. का कोई राज नहीं चलता। उनको टैक्स देना पड़ता है उल्फा को। ग्रगर यहाँ, परिस्थिति बना रहे तो धारे-धीरे हिन्दुस्तान का ग्रादमे। यहां से निकल अयेगा। मैं श्रापको एक चो^ञ श्रीर बताना चाहता हूं। जैसे डा. रूबिया को ले गये एक्ट्रिंगिस्ट लेक्निन जानते हैं कि उनका कुछ नहीं हमा। पांच एक्स्ट्रिमस्ट का छोड़ा ग्रौर वे भी खुट गई। वैसे हो यहां पर वहां के म्ख्य मंत्र। के भाई, या साले या बहनोई, लिखा है ब्रदर एन-ला, मुझे पता नहीं है साला है या बहनोई, किसी न लिखा है कि मुख्य संत्रा के अदर इन-ला को किडनेय किया और एक दा दिन उनकी अच्छी तरह से खिला पिला कर छोड़ दिया। उनके ऊपर काई श्रांच नही श्राई) लंकिन स्रार दूसर श्रादमी जिनकी वे ले गये, उनसे पैसा भी लिया ग्राँर उनकी जान भी ले जा। इसका मतलब मैं क्या समझू। मैं ता यही समझता हूं कि इसमें मुख्य मंत्री का हाथ है या गृह मंत्री का हाथ हो सकता है ग्रार चाहेए.जी. पो. का हाथ हो। मरे पास सो.श्राई: डी. स्रोर इंटेलीजेंस का रास्ता नहीं है। नंत्रो जो इंटेलीजेंट का रास्ता श्रा**पके** पास है। ग्राप साचें ग्रीर ग्रगर ग्राप यह चाहते हैं कि वे श्रापके हो भाई बंद हैं इसलिये ग्राप कुठ नहीं कर संकते है तो समझ लीजिये कि गलत भाई बंदों को साथ रखने के कारण श्रापकी भी सफाई लानिके कार ने आर्ट .नाजोक्तर ।

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बंद गलत है तो उन पर एक्झन लेना भी आपका काम है। यह आपको तय करना है कि जो अपके भाई बंद गलत है, जो गलत रास्ते पर जा रहे हैं उनको सही रास्ते पर किसी तरह से लाया जाय। बोडार्लंड वालों की टैरोरिज्म की एक्टिविटो कभी भी इतना ज्यादा नहीं थी जितनी उल्फा वाले कर रहे हैं। लेकिन उन लागों के साथ अत्याचार हुआ है (समय की घंटी)...
Sir, I just want one or two minutes.

मैं बार-बार श्रापसे अनुरोध करूंगा, श्रसम का मुझे श्रनुभव है, इसलिये मैं कह रहा हूं कि अगर अप ठीक ढंग से राजनितक ऐक्शन लें तो यह प्राजलम ठीक तरह से साल्व हो जायेगी, खत्म हो जायेगी क्योंकि थोड़े ही लीग है जो एक्स्ट्रिमस्ट एक्टीविटी में शामिल है। Every sister and brother of Assam is the sister and brother of all the people in the country. इसमें काई अंका नहीं है कि ब ग्रन्धी तरह से रहना चाहते है। लेकिन जिन लोगों को गलत रास्ते पर पहुंचा दिया गया है, पैसों से. चाहे बाहर के लोगों ने किया हो चाहे राजनैतिज्ञों ने भ्रथने स्वार्थवश किया हो, उनको उस रास्ते पर जाने से रोकिये। जब तक ऋष इसकी जड़ में नहीं ायेंगे, कि होम मिनिस्टर साहब, ग्राप नहीं, अप्रम के, वेही खद उल्फा की चलाने वाले है और उनके रहते हए उल्का बंद होती है तो यह तो नाटक बाजी है। ग्रापकी इंटेलीजेंस के हिसाब से ग्रगर इसके पछि उनका हाथ है तो ग्राप उनके उपर ऐक्शन लें। मै नहीं कहता कि ग्राप प्रेसीडेंट रुल लागू करें। ग्रापको किस तरह से एडिमिनिस्ट्रेशन चलाना है यह भ्रापको तय करना है। भ्रापको प्रेसीडेंट रल लागू करने से ग्रगर सफलता मिलती है तो यह ग्राप करें। अगर वहां के मुख्य मंत्री को हटाने से समस्या सुलझ सकती के तो वंक -- में ग्रीर कांपाने कपते

भाइयों को भी हटाना पड़े तो करें। ये निर्णय, कड़े निर्णय होने पर भी अप्रिकों लेने पड़ेंगे, तभी ऋसम मे शांति होर्ग।। में ग्रापसे विनती करूंगा कि हिन्हदुरता के हर नागरिक को श्राप वह श्रधिकार देदें कि वह चाहे कश्मीर जाना चाहे, चाहे कन्याकुमारी जाना चाहै, चाहे ग्रसम जाना चाहे श्रीर चाहे राजस्थान जाना चाह वह सब जगह शांति से धमफिर सके श्रौर कहीं कम्यूनल लड़ाई न हों। वह चाहे व्यापार कर सके, उहां चाहे सके, जहां चाहे कार्दा कर सके उहां चाहे रह रिटायरमेंट के बाद समय बिताना चाहे वहां श्रापबा समय बिता सके। क्रगर इतना काम ग्राप करदेगे तो श्रापकी सरकार को म यहां भी नहीं हिला सगेके ऋषि हम भी खुश हगे ऋषि श्रापकी ज्य ज्यकार होंगी ग्रन्यथा ग्रगर हम कुछ नहीं भी करेंगे तब भें ग्राप्की सरकार नहीं चल सकती । धन्यवाद ।

*DR. NARREDDY THULASI REDDY (Andhra Pradesh): Mr. Vice Chairman, Sir, the country is sitting on a volcano today. Nobody knows when the volcano erupts and what would be the future shape Secessionists of the country. active in Jammu and Kashmir. On the otherside, the terrorists are ruling the roost in Punjab. In Andhra Pradesh and certain other states Naxalities are the de facto Communalism, of course, is seen every where. Communalism has begun to consume humanism. This, in short, is the picture of the present day India. In such a situation, the law and order situation in the North East is deteriorating day by day. The situation there, is turning bad to worse. Who is responsible for this unhappy situation? I hold the Congress party, which had ruled the country ever since independence. barring a short three-year Janata Rule responsible. Congress party has failed miserably in solving the problems of the people. Sir, this is

^{*}English translation of the original

[Dr. Narreddy Thulasi Reddy] the reason why, the people have voted them out of power in Assam as well as at the Centre. Gana Parishad has been voted to power in Assam. National Front has replaced Congress at the Centre. Hence, now, the responsibility solving the problems of the people is very much on the shoulders of the National Front Government. Similarly AGP Government the responsibility to fulfil the aspirations of the people. The AGP Govt. in Assam and National Front Government at the Centre should not forget this fact.

Mr. Vice Chairman Sir, the Country has been concentrating only on the problems of Punjab and Jammu and Kashmir. problems of North East have taken a backseat. For certain reasons. the issues in Assam are escaping the attention of the nation. Assam is now facing the twin problems of Bodo agitation and ULFA moveactivities of ULFA The ment. agitators are no less dangerous than the activities of Babbar Khalsa in Punjab and JKLF activities in Kashmir. The nation can not afford to ignore the secessionist activities of ULFA. Sir, 12 years ago, an agitation was started on foreigners issue in Assam. The people in the State began to think that they were becoming a minority in their own State. The Students' Organisation A.A.S.U. with the help of Assam Gana Parishad started a movement against foreigners. Finally they managed to come to power there. A section of these agitators fell apart from the rest and continued the agitation. They are none other the present ULFA agitators. had this agitation been nipped in the bud, the situation would not have ------ tiren today For

various reasons, every one has neglected the problem. Now, an emboldened ULFA is dictating terms to the people there. Their dictat should be obeyed, whatever be the cost. They are extracting money from the people by terrorising them. are looting the banks. With that money they are acquiring lethal weapons. With the help of those very weapons they are terrorising people and eliminating their adversersies. These agitators have killed 150 people already. The murder of noted industrialist, Shri Surendra Pal has attracted the attention of the entire country. Sir, tea has been our main foreign exchange earner. Everyone knows that Assam is the only State in the country which produces Tea in large quantities. The production of tea dwindled in Assam in recent days on account of ULFA agitation. Not only we are unable to export tea, we are not even in a position to meet our domestic requirement. The price of tea is sky racketing. The day is not far off when these agitators bring the oil refineries in the State to a grinding halt. I shudder to imagine what would be the position of the country without oil. It is true that Assam is a backward State. It has problems peculier to that State. The State was subjected to exploitation all these days. I do agree with these facts. But in the name of their backwardness and exploitation, they can not carry on with separatist agitation. Are we to keep quiet if they go on killing the people and looting the banks or eliminating their adversaries in the name of backwardness? The Country itself is backward. There are many States, many regions which are much more backward than Assam. Sir, I come from Rajabaseema in Andhra Pradesh. Rajabaseema receives a scanty rainfall every year. Every women there, bracks miles and miles to fetch a potful of drinking water. The farmers of Rajabaseema are born in loans, live in loans and finally die in loans. It was the same

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land where diamonds sold on the streets the way vegetables are sold in the market, today couple of centuries ago. But gone are those days. The wealth it enjoyed during Krishna devaraya is there no more to see. Now it is the draught prone, famine stricken area when poverty is the only word known to people. In spite of their backwardness, are they agitating for a separate land? Would the country or the society permit them if they go on a separatist agitation? Is Kalahandi in Orissa not backward? So, Sir, there are many areas in the country which are backward. The solution to the backwardness is not separation. The separation agitations will lead us nowhere. As I said earlier any agitation has to be nipped in the bud itself. If allow to grow, these agitations will spell a doom. This movement was nipped in the bud, perhaps the situation would have been quite different today. Now the movement has assumed dangerous proportions. Even now it is not too late. Better late than never. Now is the time to sink our differences in finding a solution to the problem. The State Government, the Central Government and all the parties should sit together to hammer out a solution to this vexed problem. The A.G.P. Government in Assam should handle the situation with a firm hand. It should display its grit, determination and alearity in tackling the issue. The National Front Government at the Centre should extend to all the cooperation to the State Govt. in arriving at a solution. More funds should be · allotted to the State to develop educationally, socially, economically, politically, industrially and agriculturally. All the political parties, sinking all their differences, should lend a collective hand in finding a solution to the problem. Lest, the flames of agitation may spread, engulf and consume the entire North East. The country may have to r v very dearly for any lar a

in this regard. Sir, with this note of warning, I conclude my speech. I thank you very much for giving me this opportunity to speak.

[उपसभाष्यक्ष डा बापू कालदात यीठासीन हुए]

स्रेश पचौरी (मध्य प्रदेश): माननीय उपसभाध्यक्ष जी, हमारे सदन माननीय सदस्य श्री वीरेन जे, शाह गैरसरकारी संकल्प "उल्फा" को गतिविधियों के संदर्भ में रखा है वह भ्रत्यंत महत्वपूर्ण है भ्रीर इस पर न केवल गम्भीरता से विचार करना चाहिए समय रहते हमें उन समाधानी की ग्रोर जाना चाहिए, उस निष्कर्ष की ग्रोर पहुंचना चाहिए कि ग्रासाम चं कि शांति स्थापित हो सके, भ्रौर काण्मीर के बाद भ्राक्षाम में स्थिति भ्रत्यंत विस्फोटक हो <mark>र</mark>ही है, भयावह हो रही है, ग्रीर इसका प्रमुख कारण यह है कि वहां "उल्फा" का त्रातंक है। मान्यवर, यदि मैं यह कहूं तो कोई स्रति-ण्योक्ति नहीं होगी कि लोगों के मन में यह बारणा है कि ग्रासाम में जो ए. जी.पी. की सरकार है उसका "उल्फा" के लोगों को संरक्षण प्राप्त है क्योंकि "उल्फा" में वे ही लोग ज्यादा सिकय हैं, मोस्टली वे ही हैं जो ए.जी.पी. के लोगों के रिण्तेदार हैं। इसलिये कैसे संभव है कि "उटफा" की जो गैरकानूनी गतिविधियां हैं जिनकी वजह ग्रासाम ग्रशांत हो रहा है। उन पर ए जी पी. सरकार अंकुश लगाए और उन पर समग्र रहते कोई कार्यवाही करे। लेकिन यह प्रश्न रिश्तेदारी का नहीं है। यह प्रका इस देश की राष्ट्रीय एकता

इसलिए यह जो माननीय वीरेन शाह जी ने यहां, बात रखी है, वह अत्यंत महत्वपूर्ण है। मान्यवर, बोडो छात्र संघ और जो जन संघर्ष समिति है इसकी प्रमुख रूप से तीन मांगे हैं, पहली तो यह है कि बोडों आदिवासी ममुदाय के लिए एक पृथक राज्य की स्थापना करना, दूसरी-ब्रह्मपुत्र के दक्षिणी किनारे पर स्वायत शासी जिला बनाना और तींसरी, असम के कवरी अंगलोक जिले में रहने वाले बोडो कछारी जाति को अनुसूचित जनजाति के प्र में मान्यता करने की है।

[श्री सुरेश पचीरी]

इस संबंध में मेरा यह कहना है कि जब बोडो ग्रान्दोल नकारियों से बात की जा रही है, तो उल्का के ग्रान्दोलन-कारियों से भी बात की जाए ग्रीर उन्हें यह सब्त हिदायत दी जाए कि यदि सौहार्दपूर्ण वातावरण के कोई हल नहीं निकल पाए, यदि उनकी इस तरिके की कोशिश रही ग्रसम में दुकड़े करने की कोशिश रही, तो हम उन कोशिशों को न केवल केंद्रीय सरकार निष्फल, ग्रसफल करेगी, बल्कि उनके खिलाफ सख्त से सख्त कार्यवाही होगी।

मान्यवर, हो यह रहा है कि वहां के जो व्यापारी बंधु हे वह अपने अपको असूरिक्षत महसूस कर रहे हैं। वहां से पल यन कर रहे हैं, वहां जो क म करने व.ले टी गार्डन में कर्मच.री हैं, जो उत्तर प्रदेश के, य. बिहार, या मध्य प्रदेश या अन्य जो हिंदी भाषी राज्य के हैं, उनको म्रतंकित किया जा रहा है, उनके साथ तांडव नृत्य हो रहा है। न केवल पुलिस के द्वारा बल्कि इन आंदोलनकारियों के द्वारा कहने को यह कहा जा रहा है कि यह सामाजिक कार्यों में उल्का की गति-विधियां हैं, उन बोडो ग्रांदोलनकारियों को गतिविधियां हैं, लेकिन इसके पीछे बात यह है कि न केवल पूंजिपतियों से, वहाँ रहने वाले व्यवसायियों से यह आंदोलनब कारी भारी माला में धन वसूली कर रहे हैं, बल्कि उनको ग्रातंकित कर रहे और श्रातंकित करने के साथ-साथ उनकी हत्यायें हों रही है।

मान्यवर, पिछले दिनों जो वहां हत्याएं हुई, सम्पत लाल जैन जो कामरूप चैम्बर आफ कामर्स एंड ट्रेंड के पदाधिकारी थे, उनकी हत्या हुई, खुशी राम मित्तल की हत्या हुई, कन्हैया लाल गुरता की हत्या हुई, एम० ए,ल० महेश्वरी की हत्या राज नारायण तिवारी की हत्या हुई, उद्योगपित सुरेन्द्र पाल की हत्या हुई। ऐसे मैंकडों लोगों की हत्या हुई।

उसके साथ-साथ वहां के जो चीफ मिनिस्टर हैं, उनके ब्रदर-इन-ला को भी किडनैप किया गया यह सब क्यों हो रहा है ? इसके पीछे क्या कारण हैं ?

इसके पीछे जहां तक मैं समझ पाया ह एक कारण यह है कि पुलिस विभाग के जो ऋधिकारी हैं, पुलिस विभाग के जो कर्मचारी हैं; उनकी सांठगांठ है इन ग्रातंकवादी गति-विधियों में लीन लोगों के साथ, इन उल्फा एक्टिविटीज से संलग्न लोगों के साथ हैं। वह समय-समय पर लोगों की जानकारियां देते हैं कि किसकी कितनी इंडस्ट्रीज हैं, किस-किस की इंकम-टैक्स डिपार्टमेंट में कितनी रिटर्न भरी जाती है किसकी ग्रौर कहां-कहां इंडस्ट्रीज सैट-ग्रंप की वाली हैं ग्रौर इसके ग्रतिरिक्त किसके पास कितने अम्सं लाइसस हैं, यह सारी जान-कारियां पुलिस विभाग में बैठे हुए अधिकारी श्रौर कर्मचारी जिनकी सांठ-गांठ इन उलफा की गतिविधियों में लीन लोगों से है , वह सारी जानकारियां उनको देते हैं, जिसकी वजह से इन सारी गतिविधियों पर समय रहते हुए अंकृश नहा पारहे हैं।

इस सब से क्या हो रहा है कि टी गार्डस में काम करने वाले लोग वहां से ग्रातंकिन होकर भाग रहे हैं। वहां के ज्यसावयी ग्रपने ग्रापको ग्रम्पुरक्षति समझते हए वहां से ग्रन्य राज्यों में जा रहे हैं, जिससे हमारे देश की इकानमी ग्रफक्ट हो रही है, क्योंकि भारी माना में हम लोग नाय विदेशों में भेजने हैं, जिससे हमको फारेन एक्सचेंज मिलती हैं।

मान्यवर, हो यह भी रहा है कि दूसरे राज्यों से जो हम सामान ग्रसम राज्य में भेजते हैं, वह भी नहीं भेज पाते, उससे व्यापार पर भी प्रभाव पड रहा है और वहां से जो सामान दूसरे राज्यों में ग्राता है भले ही वह ग्रावश्यक वस्तु हो, भले हो उपभोक्ता की ग्रावश्यक वीजें हों, वह भी उसे नहीं मिल पाती हैं, जैसेकि बाय वगैरहा इस सब के लिए मैं यह मानकर चलता हूं, जैसा कि मैंने पहले कहा, जो कमजोर ए० जीठ पी० की सरकार है, जिसकी कि सांठ-गांठ इन "उल्फा की गतिविधियों में शामित लोगों के साथ हैं। इसकी वजह है कि समय रहते इन सारी बातों पर ग्रंकश नहीं लग पा रहा है।

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अव प्रश्न यह कि , इन सब जोों का निदान क्या है ? इस समस्या को किस ढंग से टैकल किया जाए । मा यवर, जैसाकि मे पूर्व वक्ताओं ने कहा कि जो ग्रासाम एकार्ड हग्रा था उस की इम्पली ै मेंटशन मावश्यक है । यद्यपि देरी हो गयी है, लिकन फिर भी चुंकि राज्य विभाजित न हो जाए इसलिए उस पर समय रहते कियान्वयन बहत जरूरी है। दूसरे, जो बोडों ग्रान्दोलन-कारी हैं, उन को बुलाकर सौहार्दपर्ण वातावरण में चर्चा करनी चाहिए । महोदय, पिछले दिनों वह: जब गृह मंत्री गए, उन्होंने उन मे बात की है। लेकिन बात करने के बाद कोई ऐसी ग्राशातीत सफलता नहीं मिल पायी है जिसकी वजह स इन गतिविधियों पर न केवल लग सके बल्कि ये गतिविधियां ्हो सकें। इसके **ग्र**ोतरिक्त वहां को हमारी इन्टेलीजेंस ब्रॉच है, उस में भी कुछ तरह के लोग शामिल हो गए हैं, पैनीटेट कर गए हैं कि उनकी भी पहचान करना बहुत जरूरी है अन्यथा एक दूसरी तरह के लोग णामिल हो गए हैं, पैनोट्ट कर गए हैं कि उनकी भी पहचान करना बहत र्रा है ग्रयथा एक दूसरी ऐसी इंटेलीजेंस विंग बना चाहिए जो कि उल्फाकी गति-विधियों पर ग्रंकुश लगाए ग्रौर रोक सके क्योंकि वहां का जो इटेलीजेंस विंग है, वह बिल्कुल साबित हुग्रा है, ऐसी मेरी मान्यता है। वहां सीं० ग्रार० पी० ए० की करीब 20 बटालियंस की मांगकी गयी है। माननीय गृह मंत्री जी यहां मौजूद हैं, मैं करूंगा कि यदि समय रहते वहां पर्याप्त पुलिस फोर्स भेजी जा सके; वह उपलब्ध करायी जा सके तो ग्रशांति , भय ग्रीर ग्रातंक का वातावरण है, उससे निपटा जा सकता है ।वहां पर जो ब्यापारी वर्ग है, मजदूर वर्ग जोिक ग्रमन-चैन से रहना चाहता है, उसकी सुरक्षा की जा सकती है। महोदय वहां इफेक्टिव मोनोटरिंग होना भी काफी जरूरी है। जैसाकि मेरे पुत्र वक्ताग्रों ने बताया कि प्लानिंग कमीशन के जो माननीय भाई एल० सीं० जैन हैं, उन्होंने सदस्य 25 ग्रनुशंसायें की हैं। उन पर

भी गंभीरतापूर्वक विचार करना बहुत जरूरी है। यदि इम सव पर ग्रमल किया जा सकेगा तो वहां जो इडस्ट्रियला-यसेंस न होने की वजह संवेरोजगारी की समस्या है, उससे भी निपटा जा सकता है। वहां के लोग ग्राज यह महमूस कर रहे हैं कि उन की इग्नोर किया जा रहा है। उनके विकास ग्रीर उस क्षेत्र की प्रगति की तरफ पर्याप्त ध्यान नहीं दिया जा रहा है, उस पर भी ग्रंकुण लगाया जा सकता है।

भान्यवर, वहां भारी माता भेइन ''उल्फ़ा'' में भा**मिल** लोगो द्वारा पैसों की वसूली की जा रही है। भारत सरकार को जो सी० बी०ग्राय० द्वारा एक रिपोर्ट दी गयी है, मुझे बताया गया है कि उस के हिसाब से "उल्फ़ा" ने केवल नवम्बर, 1989 में लगभग 10 करोड़ रुपए की जबरन धन वसूली की है । महोदय, यह न केवल गंभीर मसला है बल्कि इस तरीके से यदि जबदस्ती धन की वसली होगी, जोकि बंदक की नोक पर ग्रीर अतिकवाद का वातावरण निमित कर है. रही है जिस कारण वहां काम करने वाले व्यवसायी अपने आप को वहां असुरिक्षत भहसूस कर रहे ते, ऐसी स्थिति में यह जरूरी हो गया है कि इस प्रकार गतिविधियों में शामिल जो लोग हैं,न केवल उन के खिलाफ़ कडी कार्यवाही की जाए बल्कि ऐसे सारे संगठनों पर प्रतिबन्ध लगाया जाए । । ऐसी मेरी मान्यता है । समय रहते हमें मामले की गंभीरता को समझते हुए कड़े से कड़े कदम उठाने का ग्रावश्यकता है। केन्द्र सरकार यह मोह त्याग देशक उसका श्रीर वहां जो ए० जी० पी० की सरकार है उन का ग्रापस में गठबंधन है। ए० जी० पी० की राज्य सरकार का इन "उल्फ़ा" की गतिविधियों में शामिल लोगों के साथ सांठ-गांठ है, मिलीभगत है, इसलिए कडी-से-कडी कार्यवाही से श्रागे श्रानेवाले विधान सभा ग्रीर लोक सभा की सीटों पर ग्रसरपडेगा, यह मोह त्यागकर राष्ट्रीय भावना से भ्रोत-प्रोत होकर देश को एक बनाए रखने के लिए कडे-से-कडे कदम उठाए जाने की ग्रावश्यकता है।

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PROF. SOURENDRA BHAT-TACHARJEE: Mr. Vice-Chairman Sir, the House has been discussing a Resolution moved by Mr. Viren J. Shah which tells less but means something more. Really, the language of the Resolution....

SHRI S. S. AHLUWALIA (Bihar): Sir, I am on a point of order. मैं यह जानना चाहता हूं जैसा पता लगा है कि कश्मीर के गवर्नर जगमोहन ने इस्तीफा दे दिया है। यह स्पोट न्यूज ग्राई है पी० टी० ग्राई० में। तो क्या फेक्ट है, सरकार कम से कम इस पर स्टेटमेंट देकर बताए कि किन हालातों में उन्होंने इस्तीफा दिया है?

श्री बोरेन जे० शाह: यह पांच बजे के बाद कर लीजिए ।

डा० रत्न'कर पण्डिय : ग्राधा घंटा का समय दिया जा रहा है। पांच बजे ही स्टेटमेंट दे दें।

SHRI V. NARAYANASAMY: Sir, it is an important matter. Mr. Jagmohan has resigned. The Home Minister should come with a statement today itself because this issue came up in the morning and the Members were agitated about it. (Interruptions) We want an assurance from the Home Minister. We are not disturbing the proceedings.

SHRI S.S. AHLUWALIA: We want that the Government should come with a statement.

THE VICE-CHAIRMAN (DR. BAPU KALDATE): You have made your point. The Home Minister is sitting over here. He will look into the matter.

SHRI V. NARAYANASAMY: We want an assurance.

SHRI VIREN J. SHAH: Sir, a point of order can arise only on a matter under discussion. It is

not under discussion. (Interruptions)

श्री जमबीश प्रसाद माथुर (उत्तर प्रदेश): ग्रभी प्राइवेट बिल चलने दीजिए।पांच बजे के बाद पूछ लीजिए।

श्री सुरेद्रजी तिह अहलुवालिया : होम-मिनिस्टर की टाइम दिया है।.... (वंबधान)...मंत्री महोदय, क्या जगमोहन ने इस्तीफा दिया है या नहीं? इस की जानकारी मंत्री जी को है या नहीं? मैं इतना ही श्रापसे जानना चाहता हूं। कहीं श्रखबार वाले गुमराह तो नहीं कर रहे हैं क्योंकि वी०डी०श्राई० श्रीर यू० एन० श्राई० की रिलीज है।.... (व्यवधान)

SHRI SYED SIBTEY RAZI (Uttar Pradesh): Sir, it is an important matter. They should come with a statement.

THE VICE-CHAIRMAN (DR. BAPU KALDATE): I got your point. The Home Minister is here. He will react if he wants to. But please allow the Private Members' Business to continue.

SHRI V. NARAYANASAMY: Sir, we will allow. But you direct him to come with a statement.

SHRI SYED SIBTEY RAZI: He should come with a statement.

THE VICE-CHAIRMAN (DR. BAPU KALDATE): I am not forcing him. I am not doing that also.

PROF. SOURENDRA BHAT-TACHARJEE: Sir, always the situation is a bit difficult as you will see because the Resolution is on a difficult situation. But, Mr. Shah, with his long experience has managed to make the Resolution, the wording of the Resolution, a very innocuous one. But many serious points have come up.

Sir, my first point would be that, perhaps, no particular diagnosis can explain the disease as a whole.

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There should be no over-simplification. But, at the same time, if on the other hand certain observations are made, it will worsen a sensitive situation; that also should be avoided in the House of Elders particularly and really in both the Houses of Parliament at least. There have been insinuations here. In our own days, we used to read in our geography book that Assam is an ethnic museum. But then the Congress leadership of Assam at that time was able to disintegrate Assam. Prof. made out the earlier on the 11th, point how the Congress leadership alienated a large portion of the North Eastern region and how they gradually went out of Assam which once represented the North-East practically as a whole. So, that is one aspect of it. But here, the problem or problems that have been raised in Assam are: one is that of the plains tribals; then there are Bodos; the other is of those who call themselves people of Assom.

ULFA is their organisation. ABSU is the organisation of the Bodos. Now, it is a fact that in our receives due country no problem difficult unless a very situation is created. The only course to get attention is to create disturbances on a large scale. The Government, from the day of Independence, inheriting the legacy from the Blitish days, has impressed upon the people by its actions that that was the only way to threaten.

The plains tribals' problem is not a new one. Nor is the problem of the people of Assom. But these problems were never systemetically attended to. I asked Mr. Shah, 'you have offered no solution in your Resolution'. He said 'In my speech, I had suggested certain things'. I do recognise that a 'cut and dry' solution to a complex problem is very difficult to give. But what is important is that the Government

of the land must take on hand these problems which have been like running festering soreces, occasioned by whosoever they may be. The present situation is really an alarming one. This alarming situation should not be allowed to go completely out of control.

like Political observations whether the A.G.P. Government in Assam is really in league with ULFA, or, from where ABSU draws its sustenance, etc., may not help in the solution. Let us hope that the dialogue with the ABSU and the attempt at opening a dialogue with the ULFA^Fwill be taken up more getically by the Government. quicker solution should be found, within a time-frame. Let drag on endlessly, allowing opportunities for those who are conducting these movements to go out of hand.

I would repeat once again. Try to solve the problem within a timeframe by following up the negotiations persistently. Try to understand the problem. A simple analysis may not help. Economic development, non-development, unemployment; such things may not explain everything in this case. The problems in Kashmir might not have been like that. Kashmir is something different. But here also, as my friend, Dr. Reddy was saying, if poverty and deprivation were the issues, Orissa, or, as Mr. Sukomal Sen said, Bihar would have risen in revolt much Perhaps, there are deeper earlier. reasons. Try to dwell into them with sympathy and probity.

Thank you.

SHRI KAMAL MORARKA: Mr. Vice-Chairman, Sir, I will be very brief in my submission. The Resolution before the House is a very important one in the present context in the country. I would request

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hon. Members from both sides to reflect more seriously into the causes of such conflicts. It is not only Assam. We have Punjab. We have Kashmir. Let us not run away from the fact. We can have such movements in other parts of the country.

I do not share the perception that such movements can be stopped by giving an oil refinery here or a steel project there. Thereby, we are insulting the intelligence of our people. These conflicts were expected by the founding fathers of our country. If you see the speeches or Mahatma Gandhi, Jawaharlal Nehru, Jayaprakash Narayan, you will see in those years they had foreseen the conflicts in a mult'ethnic society. I do not think the Government or the State Central Government or any of us should seek peace in the absence of conflicts. We should seek peace in our ability to cope with conflicts.

Sir, I submit that the reason why the country looks today on fire is not because anything is wrong with the people, it is our ability to cope with the conflicts that has gone down, our ability to tolerate a different view point has gone down and that is the main problem in the whole country.

Sir, today the number of youth who come out of universities and colleges are exceeds, it is in multiples of the number of youth, that came out of colleges at the time of independence. just to give one statistics, I can say, today the number of the Scheduled Caste youths passing university degree every year is equal to the total number of graduates passing at the time of independence. You must understand that sections of society which were neglected, whether they are the Scheduled Castes and Scheduled Tribes, backward areas, hill areas, their level of consciousness, their level of education, their level of restlessness has grown and, therefore,

we should not be surprised if they want a share today in the national prosperity. The whole problem is governments that the consecutive either at the Centre or in most of the States have not been enlightened enough. A friend from the other side said that the Assam Gana Parishad Government is our Go-For the last vernment 4 years they have been in power. Sir, they forgot to ask a question. come, they came to power when they were not even a political party? They came to power because the Congress (I) Government in Assam failed to respond to the peoples' aspirations. If the AGP Government fails to do so, well, the democratic process will throw up another Government. Therefore, nobody should think that staying in power is their monopoly. Whoever wants to be in power in this country must understand that power is not the power of 1947 or 1952. In 1990 onwards if you want to stay in power, you must have the ability to cope with the contradictions of the society. And I must say a word of praise of the West Bengal Government which, I feel, has been able to resolve the Darjeeling Hill issue by resolving the contradiction inherent in the problem, that is the unity and integrity of the country on the one hand and aspirations of the local people on the other. These contradictions will come everywhere.

SHRI M. M. JACOB: I hope you will appreciate the role played by the Central Government at that time.

SHRI V. NARAYANASAMY: The Central Government played a major role.

SHRI KAMAL MORARKA: Central Government will always have a role to play but we must understand that it is only enlightened leadership, and I was happy when Mr. Pachouri mentioned that the Assam accord should be implemen[25 MAY 1990]

ted though it is late. How come, Assam accord has not been implemented so far ? It is the Central Government responsibility. not think it is a problem where we should go on party lines. It is a question of unity of the nation. It is only—in one sentence—the failure of political leadership that brings about all these movements. Unless we have better and more enlightened political leadership, I am afraid, balkanisation of the country will stare us in our eyes. I do not have a ready solution, but I do have one solution. I can say what not to do and that is, do not try to repress or suppress these movements. They cannot be suppres-Anything that we suppress will come out with greater fury after --- a number of years.

SHRI VIREN J. SHAH: Mr. Vice-Chairman, I am greatful to a large number of Members from all sides who have supported this motion because they all feel that from the country's point of view what is going on not only in Assam but in North East is causing great concern. My friend Kamal Morarka talking about resolving conflict and not suppressing anything has a great validity and one has to learn a lot as to how to deal with conflicts. At the same time, I do like to refer to a couple of things. One is a question answered in this fery House day before yesterday by the hon. Home Minister, in which the Home Minister had said, two days after the visit of the Assam Home Minister and our Home Minister: Law and order in Assam has remained disof turbed on account Bodo the activities of agitation and If continues to be dis-ULFA. turbed in the whole of Nagaland and the hill districts of Manipur on account of the activities of National Socialist Council of Nagaland. Whole of Manipur has been declared a disturbed area etc. and ultimately various other places have been mentioned. So the reply still mentions. as of day before yesterday, that the

situation not only in Assam but in the entire North-Eastern region is extraordinarily critical and we cannot merely talk of a simplistic solution, as mentioned by my hon. friends, of having to come down with heavy guns or something like that. I am not quite sure what Mr. Morarka meant by saying that by merely taking economic steps, it could be resolved. Quite right, the economic steps are essential even in a multiethnic society. But I would like to draw the attention of the hon. Members to this magazine called Frontline which came out after the Resolution I moved, in May, 1990. There are some very interesting things in it. It has devoted some ten pages to Assam, and particularly ULFA, and one of the photographers and reporters went to the eleventh foundation day on April 7. These people went to the ULFA organisation and watched what it is. Here is the analysis from the statement that was made, and out of which I am going to quote only relevant portions, by Arabind Rajkhowa, Chairman of ULFA. Arising from the analysis, it is very clear that the Assam situation 'is becoming rather like the one in Sri Lanka, with contending ethnic identities and self-perceived 'nations' and 'nationalities' poised. to fight it out among themselves... A virtual parallel government and administration is being run by the self-confessedly revolutionary ganisation called the Sunjukta Mukti Bahini, Asom...The aim of ULFA is to 'liberate' Asom...from Indian clutches and restore its lost independence and sovereignty. The Sri Lanka analogy (even more than the analogy of Jammu and Kashmir or Punjab) is more apposite: for ULFA leaders themselves have been most impressed by and are closely studying and drawing lessons from the LTTE...ULFA leaders argue that Assam was never politically a part of India...While they maintain that Assam was never politically a part of India, they are more than willing to acknowledge that culturally it was very much a part of

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India and continues to be so. But that 'India' of which Assam was and still is a part of (like Nepal,' Pakistan, Bangladesh, Sri Lanka and parts of Southeast Asia)—that is culturally 'India' that Assam considers to be a part of—that India is now no more a single political entity."

Now this is the statement of the Chairman of ULFA which was circulated on the eleventh foundation day all over Assam. All over Assam meetings were held, despite policemen looking on, with people in army fatigues. There are photohere with AK-47s being carried, hand-grenades with foreign markings, Indian and foreign marking guns and the police allowing all that happily. And that is the from the Chairman, statement Arabind Raikhowa, of ULFA, saying very clearly, we are not secessionists, the demand for Assam's independence is a just demand, Assam was never a part of India, that history provides no instance of any Indian ruler ever ruling over Assam. And this goes on and on and I will not go too much into details.

The situation is far more grave. Mr. Vice-Chairman, Sir, than what comes out from the Sind of replies that the Home Minister gives in the Lok Sabha and the Rajya Sabha or what the hon. Minister of State for Home has said in this House just The kind of replies that they give and the kind of sympathy that they show are not actually a solution. But we will hope for the best. with the greatest respect, like to communicate or convey it to the honourable Home Minister here through you, Sir, that if you read these things, if you know what the people are talking, what the man who is the Chairman of ULFA has said—and we have heard members different sides—I do not from know but very strong reasons are mentioned about the kind of nexus

between ULFA and AGP and AGP being the political arm of ULFA—and if these things are true—there may be reason to believe that and there may be some substance in that—then the mere consolation that we are having an action plan and the Home Minister of Assam has started doing this and that might keep us in such darkness that the whole nation might be in peril. There are a number of such instances. I do not know, honourable Vice-Chairman, am I supposed to complete before five o'clock? ...(Interruptions)....

SOME HON. MEMBRS: Yes.

VIREN J. SHAH: I SHRI would like to finish it early. Now, I would like the honourable Home Minister to read Frontline of May 12—25. There are ten pages of it which are documented evidence it is not hearsay—based on this eleventh Foundation Day and also what happened in Guwahati itself where they had the Mukali Bihu conference where leading AGP personnel and also ULFA personnel were present. This statement of the Chairman of ULFA mentioned it very clearly that Assam was never a part of India and Assam must flight for their independence. And they are willing to speak to the people.

Several statements were made that we must have a political discussion. I am all in favour of it, but a political discussion could be held only if the other side is willing to accept that within the Constitution of India, as a part of India, they want to have discussions. We must have them and we will have to act on diverse fronts.

Now it is said that Mr. L.C. Jain's report is being considered. Mr. Vice-Chairman, I am very nervous whenever a Minister says that something is under consideration. I went to the Lok Sabha in 1967 and since then I have heard very well-meaning Ministers mentioning about "under consideration." The meaning of it is, sometime

Mr.

Assam by Bodo movement and ULFA has never been resisted and is ever irresistible. The people will win,

Asom will be free." This is the situation in which we are looking at not only Assam. I want into what honourable, very erudite and learned people have said. Mr. Vishviit P. Singh from Congress (I) quoted from Kalika Puran and Vaishnay Puran and others. perhaps criticised me that I have not been sympathetic when I said that the North-Eastern part moved away from the main stream because for the last 300 years or 400 years the situation historically and geographically created a kind of gap, and it is necessary to take care of the social, emotional and political aspects. But that will require, Vice-Chairman. both levels. have to act strictly, strongly and not

let the people of Assam feel that there is no government here, that the government is that of the ULFA. If that is so, it would be bringing very grave consequences to the country motion because the motion adverse effect on the stability

as a whole. That is why when this was being discussed all the members of the House have supported this that the House expresses its grave concern and that this could have the whole of the North-Eastern region of the country. It is not being critical of Government A or party B. Mr. Vice-Chairman, in conclusion, I want to read a paragraph from the "INDIA WEEK." May 25-31, which came out today. In an article "North-East entitled ethnic movements do a turnaround".

"But it would be dangerous the treat this as a law-and-order problem."

it describes various things. Perhaps,

the hon. Minister of State for Home

may like to look at that. It says:

He has talked about Hmars, Zeliang and Bodoes and all that from Guwahati, Imphal and Kohima.

"But it would be dangerous to treat this as a law and order prob-

nothing. The question is, is the honourable Home Minister and this Government quite clear that they are going to move fast and are not going to allow the small bureaucracy to look into commas, semicolons and words? Are we serious enough, despite all this before our eyes, to say, "Look at the action report within a week." Mr. L.C. Jain's report is there now for more than three weeks. We are still considering it. It will go to ten different Ministries, 35 different Deputy Secretaries will look at it, and we don't know how many Joint taries will find fault with it. When are you going to decide on it? I would rather appreciate it if the "Having consi-Government says, dered this, we are going to decide, by the 31st of May, action on it and will implement it from 1st of June. This is a situation which is more than a war situation and it demands that kind of an approach, Mr. Vice-Chairman.

Now, Sir, there is one sentence that I must read out from the message of the Chairman of ULFA to all revolutionaries of Assam:

"There cannot be any talks except on issues relating to transfer of sovereignty to Asom."

What is the honourable Minister going to do about it? He must think about it. I have great sympathy for him. I agree with my honourable friend. Prof. Swell, when spoke highly of this young honourble Home Minister—at that very time he was out of the House and so he need not feel embarrassed—but he must rise to fulfil the hopes expressed by Prof. Swell. Otherwise Prof. Swell. a senior Member of Parliament, will be most disturbed. Mr. Home Minister, it is not in your hands alone, but you must act. Let us see what the Chairman of ULFA says further:

"Let us once again affirm that the united will of the people of Asom

[Shri Viren J. Shah]

lem. As a reaction of the ULFA which is one of the few secessionist groups to assert itself recently in Assam, the tribals have organised a tribal voluntary force. Bodoes are watching the growing activities of the ULFA with concern... despite the NSCN's and the ULFA's effort to from a 'joint command' in their Burmese bases, the ominous potents are too clear to miss. North-East India's ethnic mosaic, which is why it is called a mini India could be converted into another Lebenon, if the Indian state loses its will to intervene"

Thank you.

THE VICE-CHAIRMAN (DR. BAPU KALDATE): Are you going to withdraw the Resolution?

SHRI VIREN J. SHAH: No, Sir. The Resolution may be adopted. I am not withdrawing it.

श्री सुबोध कांत सहाय : में ग्रादरणीय वीरेन्द्र शाह जी से अनुरोध करूंगा कि उन्होंने जितने भी सवाल उठाए हैं ग्रीर र्जन्होंने जो अपेक्षा की है, मैं उनको निश्नास दिलाना चाहता हूं कि केंद्रोप सरकार हर एक दूसरे दिन श्रासाम गन्नेमेंट से मोनिटरिंग कर रही है उल्फ़ा की एक्टि-विटीज को । एक महीने के ग्रन्दर में हर एक जो वहां घटना घटी है उसकी हम लोगों को जानकारी है। मैं उम्मीद करता हू कि जैसा अाप लोगों ने कहा है, यह सिर्फ़ प्रशासनिक स्वाल नहीं है, यह गुमराह लोगों का सवाल है। जैसा हमने कहा है, श्रगर वे फ्रेम वर्क के अन्दर ग्राना चाहते हैं तो यह सरकार निमंत्रण देकर उनसे वार्ता करेगी। और पूरी तरह से सर्वागीण विकास जो आसाम का होना है श्रीर जो जॉयन्ट कर्मेटी की रिपोर्ट है उस पर सिर्फ़ विचार ही नहीं किया जा रहा है, पुरानी परम्परा से हटकर उस ५र कार्यवाही भी की जाएगी, इतना मैं विश्वास दिलाना चाहता हंग्रीरग्रन्रोध करता हू कि वे अपने मोशन को विषड़ा

SHRI VISHVJIT P. SINGH: A point of order, Sir.

SHRI VIREN J. SHAH: Mr. Vice-Chairman, Sir, the Member's Resolution does not convey a vote of confidence or confidence in the Government. It is a concern being expressed by The the entire House. Resolution only expresses this concern. This is not expressing any lack of confidence or any thing. Hence, I see no reason why I should withdraw it.

I am grateful for the hon. Minister for he is going to take action. When the Resolution is passed in the House, it will enable him to take action more vigorously. Hence, I think that the Resolution is for the benefit of the Government to act. So, I have no desire to withdraw it, Sir.

SHRI G. G. SWELL: Sir, I would like to make an appeal to my friend, Mr. Viren Shah. We all have appreciated his bringing this Resolution before the House.

5.00 P. M.

SHRI G. G. SWELL: In all our speeches we all have expressed our concern I think the House has benefited a lot by the discussion. We now understand this problem much better.

SHRI VIREN J. SHAH: May I ask a question, Sir? You are a very senior Parliamentarian. If the Resolution is withdrawn will it have less effect or if it is not withdrawn but passed will have less effect?

SHRI G. G. SWELL: In this case it will have more effect if it is withdrawn. Everybody has agreed and we have discussed it. You have given us an opportunity to focus on different aspects of the whole thing. Nobody differs. (Interruptions)

on it.

THE VICE-CHAIRMAN (DR. BAPU KALDATE): Swell Sahib, the time is over. So, no discussion

Resolution re

situation

SHRI G. G. SWELL: I am just concluding. I would say it will be more effective. Goodwill is there, urgency is there and everybody understands this. It will have a better goodwill now. Don't tie yourself into knots, but see that something is done. And if nothing is done, you can come forward with something else. So, I think withdrawal will be a very good gesture on your part. I am making a personal appeal.

SHRI VISHVJIT P. SINGH: One minute, Sir. I will just be concluding, Sir.

THE VICE-CHAIRMAN: Not about the Resolution.

SHRI VISHVJIT P. SINGH: I am not talking about the Resolution. I assure you I will not Resolution at all. It touch the will come up after forteen days from now and we will discuss it. Then we will see what happens.

Sir, I take strong objection to one thing. I take a very strong objection to the Minister of State for Home for making any statement on Assam vis-a-vis the North-East. The Minister of State for Home, when he was General Secretary of the Janta Dal went to Assam went to Nagaland and went to Kohima, where he announced that he would be personally getting rid of the Governor and that he would be personally getting rid of the Government. (Interruptions)

THE VICE-CHAIRMAN (DR. BAPU KALDATE): You are making a speech. Mr. Vishvjit, you were just making a point of order.

SHRI VISHVJIT P. SINGH: I will just come to it.

Bodo movement and ULFA

created in

SHRI KAMAL MORARKA: Sir, if the role of the Governor is to be discussed, then let us have a full-fledged discussion on it.

SHRI VISHVJIT P. SINGH: I am perfectly in agreement with Mr. Morarka.

SHRI KAMAL MORARKA: Do you know what Mr. Krishna Rao did in Nagaland? We start from there, if you talk of the role of the Governor. We would talk about that.

THE VICE-CHAIRMAN (DR. BAPU KALDATE): Here you are talking about the Resolution.

SHRI

VISHVJIT P. SINGH:

Sir, he should look after their interests. Let me assure you he is the last person to look after the interest of the North-East. He is a person who is responsible for withelected drawing a democratically Government of Nagaland. He is the last person who can give ...: (Interruptions)

SHRI KAMAL MORARKA: Progress in Nagaland started after. the fall of the Congress Government there.

SHRI VIREN J. SHAH: Sir, I beg to withdraw my Resolution if the House permits.

Resolution was, by leave, *Th*e withdrawn.